

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI**

ORIGINAL APPLICATION NO. 171 OF 2026

IN THE MATTER OF:

Mayank Gupta

...Applicant

VERSUS

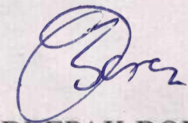
State of Uttarakhand & Ors.

...Respondents

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1.	Response/Status Report by way of Affidavit on behalf of the Principal Secretary, Environment, Conservation and Climate Change, Government of Uttarakhand (Respondent no.1) in compliance of order dated 30/04/2026.	
2.	Annexure A: Copy of the letter dated 01.07.2026 by the Principal Secretary to District Magistrate.	
3.	Annexure B (Colly.): Copy of the Joint Inspection Report dated 11.05.2026, together with the forwarding communication by the Sub-Divisional Magistrate, Ramnagar dated 05.06.2026 and all supporting documents enclosed therewith.	

Filed by:



DEEPAK BORA

Advocate

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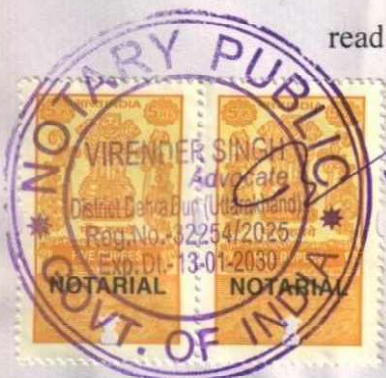
State of Uttarakhand & Ors.

...Respondents

**RESPONSE /STATUS REPORT BY WAY OF AFFIDAVIT ON BEHALF OF
THE PRINCIPAL SECRETARY, ENVIRONMENT, FOREST AND CLIMATE
CHANGE, UTTARAKHAND IN COMPLIANCE OF ORDER DATED
30/03/2026.**

I, Kalyani, D/o Shri Devraj Singh, aged about 48 years, presently holding the position of Additional Secretary, Department of Environment Conservation and Climate Change, Government of Uttarakhand, do hereby solemnly affirm and state as follows:

1. That I am the Additional Secretary, Department of Environment Conservation and Climate Change, Government of Uttarakhand, and in this capacity, I am fully aware of the facts and circumstances of the present case based on official records, and as such, I am competent to depose this affidavit.
2. That this Reply Affidavit/Status Report is being filed in compliance with the order dated 30.03.2026 passed by this Hon'ble Tribunal in the above-captioned Original Application, whereby this Hon'ble Tribunal was pleased to implead and direct Respondent No. 1, i.e., the Additional Secretary, Department of Environment Conservation and Climate Change, Government of Uttarakhand, inter alia, to file a reply. The relevant directions contained in the said order read as follows:



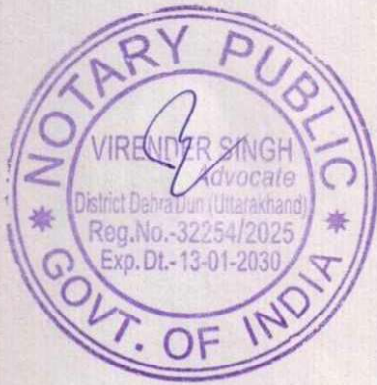
“ ...

6. In view of the averments in the application, we consider it appropriate to have response of (1) State of Uttarakhand through Secretary, Environment, Forest and Climate Change, Government of Uttarakhand; (2) District Magistrate, Nainital and; (3) Uttarakhand State Pollution Control Board through Member Secretary and (4) M/s ABN Sarovar Portico Jim Corbett located at Khasra No. 284, Village, Dhikuli, Ramnagar, Nainital, Uttarakhand through its Manager, who are impleaded as respondents no. 1 to 4.

7. The Registry is directed to prepare and attach memo of parties to the application and to issue notices to respondents no. 1 to 4 along with copies of the original application and documents attached with the same.

8. Replies/responses by respondents no. 1 to 4 may be filed within two months.

... ”

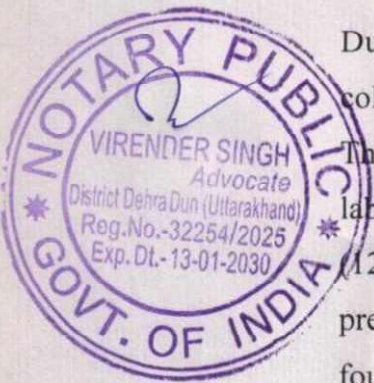


3. That pursuant to the aforesaid directions, the Principal Secretary, Environment, Conservation and Climate Change, Government of Uttarakhand issued a letter dated 01.07.2026 to the District Magistrate for due compliance of the order dated 30.03.2026 passed by this Hon'ble Tribunal in the above-captioned Original Application. A copy of the said letter dated 01.07.2026 is annexed herewith and marked as **Annexure A**.
4. That pursuant to the letter by Principal Secretary, Environment, Conservation and Climate Change, Government of Uttarakhand, the District Administration, Nainital issued instructions to the concerned departments, namely the Uttarakhand Pollution Control Board, Haldwani; Irrigation Department, Ramnagar; Uttarakhand Jal Sansthan, Ramnagar; Uttarakhand Peyjal Nigam (Construction Division), Ramnagar; District Tourism Development Office, Nainital; Executive Officer, Nagar Palika Parishad, Ramnagar; Zila Panchayat,

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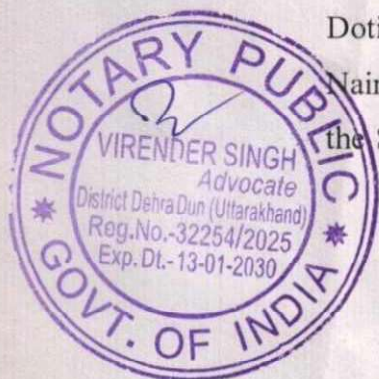
Ramnagar; and Revenue Authorities, to undertake a joint inspection of M/s ABN Sarovar Portico Resort, Village Dhikuli, Ramnagar and to submit a factual report addressing the allegations contained in the Original Application.

5. That in compliance thereof, a Joint Inspection Committee comprising officers of the aforesaid departments conducted a detailed on-site inspection of M/s ABN Sarovar Portico on 11.05.2026. Following the inspection, the Committee submitted its report through the Sub-Divisional Magistrate, Ramnagar vide communication dated 05.06.2026. Copies of the aforesaid communication and the joint inspection report are annexed herewith and marked as **Annexure B (Colly.)**.
6. That the Joint Inspection Committee examined all five allegations raised in the Original Application, namely: (i) discharge of untreated sewage and wastewater; (ii) illegal extraction of groundwater; (iii) improper management of solid and plastic waste; (iv) air and noise pollution; and (v) encroachment upon the adjoining irrigation canal and government land. The findings of the Committee with respect to each allegation are set out hereunder.
7. Discharge of untreated sewage and wastewater: The Committee found that one Sewage Treatment Plant (STP) of 30 KLD capacity and one Effluent Treatment Plant (ETP) of 3 KLD capacity are installed and operational within the premises, based on MBBR (Moving Bed Biofilm Reactor) technology. The treated water from the STP is discharged into a soak pit located 40 metres from the premises; no untreated effluent is discharged into any canal, drain or river. During inspection, water samples from the STP and ETP discharge points were collected and sent to the State Pollution Control Board laboratory for analysis. The laboratory reports of SIMA Labs Pvt. Ltd. (a government-approved testing laboratory) confirm that the STP outlet parameters, including pH (7.68), TSS (12 mg/L), COD (36 mg/L) and BOD (6 mg/L), are well within the limits prescribed under EP Act Standards. Similarly, ETP outlet parameters were found compliant. These reports are included in Annexure B (Colly.).



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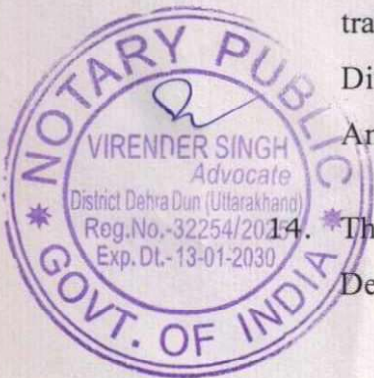
8. That the establishment holds a valid Consolidated Consent & Authorization (CCA) bearing Consent No. 5677472/W-24/95/02/22274 dated 07.04.2025, granted by the Regional Officer, Uttarakhand Pollution Control Board, Haldwani, under Section 25 of the Water (Prevention and Control of Pollution) Act, 1974, Section 21 of the Air (Prevention and Control of Pollution) Act, 1981, and Rule 5 of the Hazardous and Other Waste (Management and Transboundary Movement) Rules, 2016. The said CCA is valid until 31.03.2030 and expressly permits the operation of 65 rooms and one restaurant. A copy of the CCA is included in Annexure B (Colly.).
9. Illegal extraction of groundwater: The Joint Inspection Committee specifically and categorically reported that no borewell was found within the resort premises. The water supply to the establishment is obtained through two lawful and authorized sources: (a) Uttarakhand Jal Sansthan (Consumer Nos. RN00RAR02R32L014641516 and RN00RAR02R32L014641517), with payments duly made; and (b) the Irrigation Division, Ramnagar, under permission dated 30.04.2024 (Letter No. 059/Irrigation Division/I-02), authorizing the lifting of water from the Dhikuli canal by pump for commercial purposes. The requisite annual charges of ₹31,250 for the years 2025–26 and 2026–27 (totalling ₹62,500) have been duly deposited. Supporting records are included in Annexure B (Colly.).
10. Improper management of solid and plastic waste: The Committee found that the establishment maintains a system of segregated collection, wet waste (food items) and dry waste (bottles, wrappers, etc.) are kept in separate, designated dustbins, with a dedicated garbage room on the premises. All collected waste is disposed of through a compactor by Waste Warriors Society, Himmatpur Dotiyal, Ramnagar, under a formally executed MOU with Zila Panchayat Nainital (e-stamp dated 01.04.2026). The Committee found compliance with the Solid Waste Management Rules, 2016 and the Plastic Waste Management



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Rules, 2016, in conformance with the CCA granted by the Uttarakhand Pollution Control Board.

11. Air and noise pollution: The Committee found that two acoustic Diesel Generator Sets of capacities 380 KVA and 125 KVA are installed at the premises, with stacks conforming to the standards prescribed by the Board. Noise monitoring was conducted by SIMA Labs Pvt. Ltd. (accredited laboratory) on 24.04.2026 and the insertion loss for both DG Sets (26.2 dB and 26.4 dB respectively) was found to meet the minimum prescribed standard of 25.0 dB, in conformance with EP Act Standards (IS:4758/IS:4759). Copies of the noise monitoring reports are included in Annexure B (Colly.).
12. Encroachment upon irrigation canal and government land: The Irrigation Department, as a constituent member of the Joint Inspection Committee, specifically reported that the irrigation canal of 44-metre length situated within the hotel premises has been in existence prior to construction, and that no encroachment of any kind was found on or adjacent to the canal. The Committee further reported that no wastewater or solid waste from the establishment is being discharged into the irrigation canal, and that the canal's water flow is unobstructed. The distance of the establishment from the Kosi River was found to be approximately 60 to 80 metres at various points.
13. That the Revenue Department, Tehsil Ramnagar, has confirmed that the land on which the establishment is situated, comprising Khasra Nos. 284, 290, and 291 in Village Dhikuli, Pargana Bhavarkotha, Tehsil Ramnagar, District Nainital stands duly recorded in the name of the proprietor as Class 1(k) transferable rights holder pursuant to revenue proceedings under the Sub-Divisional Magistrate. The concerned Khatauni records are included in Annexure B (Colly.).
14. That the establishment is duly registered with the Uttarakhand Tourism Development Board under the Uttarakhand Tourism and Travel Trade



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Registration Rules, 2014 (as amended in 2016) vide Certificate No. UTTR/NAINITAL/01-2023/006149, in the category of Hotel/Motel/Road Side Facilities/Resort, for 65 rooms. A copy of the registration certificate is included in Annexure B (Colly.).

15. That in view of the aforesaid facts and findings of the Joint Inspection Committee, the answering Respondent respectfully submits that: (i) the District Administration has duly complied with the directions of this Hon'ble Tribunal; (ii) the Joint Inspection Committee conducted a detailed on-site and documentary inspection involving all relevant departments; and (iii) no material substantiating the allegations contained in the Original Application was found. The establishment is operating with valid statutory permissions, functional treatment facilities, and in compliance with applicable environmental laws. The answering Respondent shall continue to monitor compliance and take action in accordance with law whenever required.

[Signature]
DEPONENT

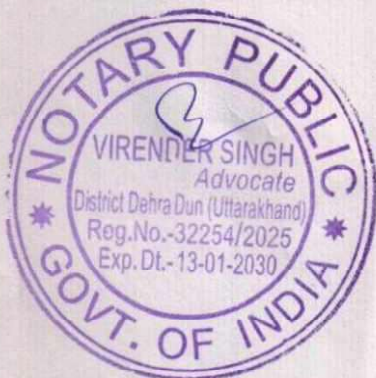
VERIFICATION

I, the above-named deponent, do hereby verify that the contents of paragraphs 1 to 15 of the above affidavit are true and correct to the best of my knowledge and belief, derived from official records, and that nothing material has been concealed therefrom.

Verified at Dehradun, Uttarakhand on this 17 day of July, 2026.

[Signature]
DEPONENT

Identified by



[Signature]
Hitesh Chhetri
Computer operator

SR. No. 634
Date 17-07-2026

This affidavit is sworn before me by
Shri/Smt. Kalyani
who is identified by Shri Hitesh Chhetri
at Dehradun on 17/07/2026 (c.o.)

[Signature]
Virender Singh
Advocate & Notary, Dehradun

तृतीय अनुस्मारक

संख्या- 409562 /XXXVIII-1-2026-ई-102333

प्रेषक,

आर०के० सुधांशु,
प्रमुख सचिव
उत्तराखण्ड शासन।

सेवा में,

जिलाधिकारी,
नैनीताल।

पर्या० संरक्षण एवं जलवायु परिवर्तन अनुभाग

देहरादून: दिनांक: जून, 2026

विषय:- मा.राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल वाद संख्या-171/2026
मयंक गुप्ता बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक कृपया शासन के पत्र संख्या-396336/2026, दिनांक 15.05.2026 एवं अनुस्मारक पत्र संख्या-403051/2026, दिनांक 08.06.2026 एवं द्वितीय अनुस्मारक पत्र संख्या-407417 दिनांक 23.06.2026 का संदर्भ ग्रहण करने का कष्ट करें, जिसके माध्यम से मा० राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल वाद संख्या-171/2026 मयंक गुप्ता बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में सूचना आतिथि शासन में अप्राप्त है।

2- अतः प्रश्नगत वाद में वांछित सूचना/आख्या तत्काल शासन को उपलब्ध करायें।

प्रश्नगत प्रकरण में अगली सुनवाई दिनांक 20.07.2026 को नियत होने के दृष्टिगत आपका व्यक्तिगत ध्यान अपेक्षित है।

भवदीय,

Digitally signed by
Ramesh Kumar Sudhanshu
Date: 01-07-2026 13:50:22

(आर०के० सुधांशु)
प्रमुख सचिव

प्रतिलिपि:- सदस्य सचिव, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड, देहरादून को सूचनार्थ एवं आवश्यक कार्यवाही हेतु प्रेषित।



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प्रेषक,

जिलाधिकारी,

नैनीताल।

सेवा में,

प्रमुख सचिव,

पर्यावरण संरक्षण एवं जलवायु नियंत्रण बोर्ड,

उत्तराखण्ड शासन,

देहरादून।

पत्रांक- 1732/29-ए0आर0ए0/2026

दिनांक 07.07.2026

विषय-

माननीय राष्ट्रीय हरित प्राधिकरण, नई दिल्ली में योजित मूल वाद संख्या-171/2026 मयंक गुप्ता बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में।

महोदय,

कृपया उपर्युक्त विषयक, अपर सचिव, पर्यावरण संरक्षण एवं जलवायु परिवर्तन अनुभाग के पत्र संख्या- /XXXVIII-1-2026-ई-102333 दिनांक 15.05.2026 का संदर्भ ग्रहण करने का कष्ट करें। जिसके द्वारा मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में योजित मूल आवेदन संख्या-171/2026 मयंक गुप्ता बनाम उत्तराखण्ड राज्य एवं अन्य के संबंध में श्री दीपक बोरा, एडवोकेट पैनल अधिवक्ता, माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली के पत्र में वर्णित बिन्दुओं (बिन्दु संख्या-01 लगायत 05) की औचित्यपूर्ण प्रस्तरवार सुस्पष्ट आख्या उपलब्ध कराये जाने के निर्देश दिये गये हैं।

शासन द्वारा दिये गये निर्देशों के क्रम में इस कार्यालय के पत्र संख्या-1700/29-ए0आर0ए0/2026 दिनांक 23 जून 2026 से माननीय राष्ट्रीय हरित अधिकरण द्वारा प्रकरण पर बिन्दुवार आख्या (1 लगायत 5 बिन्दु) में अग्रिम कार्यवाही किये जाने हेतु उपजिलाधिकारी, रामनगर को पत्र प्रेषित किया गया। तदक्रम में कार्यालय उपजिलाधिकारी रामनगर, जिला-नैनीताल द्वारा उक्त प्रकरण में संबंधित विभागों के स्तर से संयुक्त स्थलीय निरीक्षण आख्या कार्यालय पत्रांक-1016/सी0ए0/2025-26 दिनांक 5.6.2026 से उपलब्ध करायी गयी है। संबंधित विभागों द्वारा प्रस्तुत आख्या का अवलोकन करने से विदित है कि प्रश्नगत भूमि अभिनिक कलैक्शन प्रा० लि० द्वारा डायरेक्टर अभिनव अग्रवाल पुत्र योगेश मोहन गुप्ता, निवासी-175-साकेत मेरठ, उत्तरप्रदेश के नाम वर्ग-1-क संक्रमणीय अधिकार अधिकार वाले भूमिधर के रूप में दर्ज अभिलेख है। रिसोर्ट की परिसम्पत्ति के भीतर एक 30 KLD क्षमता का STP एवं 3 KLD क्षमता का ETP सुचारु रूप से संचालित है। रिसोर्ट को जलवायु सहमति दिनांक 31.03.2030 तक प्राप्त है। रिसोर्ट परिसर में बोरबैल स्थापित नहीं पाया गया, रिसोर्ट में जल आपूर्ति उत्तराखण्ड जल संस्थान, रामनगर व उत्तराखण्ड सिंचाई विभाग रामनगर, द्वारा की जाती है।

रिसोर्ट से अशुद्धिकृत जल प्रवाह को कही पर भी पास की नहर, नाला, नदी में नहीं डाला जा रहा है। STP के शुद्धिकृत जल के 40 मी० दूर रिसोर्ट परिसर में बने सोख पिटटैंक में डाला जा रहा है। रिसोर्ट द्वारा व्यवसायिक कार्य हेतु सिंचाई खण्ड रामनगर की ढिकुली नहर से पम्प द्वारा पानी लिफ्ट करने की अनुमति प्राप्त की गयी है। साथ ही जल आपूर्ति हेतु जल संस्थान व सिंचाई विभाग से संयोजन लिया गया है। होटल के पास बहने वाली सिंचाई नहर व नाले में किसी भी प्रकार का गंदा पानी नहीं डाला जा रहा है और न ही कोई ठोस अपशिष्ट नहर में डाला जा रहा है। रिसोर्ट की परिसम्पत्ति में गील कूड़े (खाद्य-पदार्थ) को अलग डस्टबिन में रखा गया है तथा सूखा कूड़ा जैसे पानी की खाली बोतल, रैपर, गारवेज बैग आदि सामग्री को अलग डस्टबिन में रखा गया है। उक्त समस्त कूड़े को एकत्रित कर बेस्ट बैरियर सासायटी हिम्मतपुर डोटियाल, रामनगर द्वारा काम्पेक्टर में निस्तारित किया जाता है। ठोस अपशिष्ट प्रबंधन नियम 2016 एवं प्लास्टिक बेस्ट प्रबंधन नियम 2016 का अनुपालन उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड द्वारा प्रदत्त सी0सी0ए0 (Consolidate Consent & Authorization) के अनुरूप है जिसकी वैधता 31.03.2030 तक है। होटल में दो एकोस्टिक युक्त DG सेट स्थापित है, जिनकी क्षमता 380 के०वी०ए० एवं 125 के०वी०ए० है। संलग्न चिमनी बोर्ड मानकों के अनुरूप पायी गयी हैं। होटल द्वारा मान्यता प्राप्त लैंब से DG सैट का ध्वनि अनुश्रवण किया गया जो बोर्ड के मानकों के अनुरूप है। होटल के परिसर में सिंचाई नहर 44 मीटर लम्बाई में पूर्व से ही स्थित है, जिस पर किसी भी प्रकार का कोई अतिक्रमण नहीं पाया गया।

अतः उपरोक्तानुसार उपजिलाधिकारी, रामनगर के पत्र संख्या- पत्रांक-1016/सी0ए0/2025-26 दिनांक 5.6.2026 से प्राप्त संयुक्त निरीक्षण आख्या मय संलग्नकों के सेवा में सादर प्रेषित की जा रही है। उपरोक्तानुसार।



भक्तदीप
06.07.26
(ललित मोहन रयाल)
जिलाधिकारी,
नैनीताल।

कार्यालय उपजिलाधिकारी, रामनगर जनपद-नैनीताल।

पत्रांक-1016/सी.ए./2025-26

दिनांक 05 जून, 2026

सेवा में,

श्री दीपक बोरा,
पैनल अधिवक्ता,
चैम्बर नम्बर-17 न्यू लॉयर चैम्बर,
शीतलवाट ब्लॉक सुप्रीम कोर्ट ऑफ इण्डिया।

विषय- माननीय राष्ट्रीय हरित अधिकरण, नई दिल्ली में दर्ज मूल आवेदन संख्या-171/2026
याची मयंक गुप्ता बनाम उत्तराखण्ड राज्य एवं अन्य के सम्बन्ध में।

महोदय,

उपर्युक्त विषयक अपने पत्र दिनांक 05, मई, 2026 व ई मेल के माध्यम से प्राप्त पत्र का सन्दर्भ ग्रहण करने का कष्ट करें, जिसके द्वारा अवगत कराया गया है कि फाइलिंग के लिए भेजे गये पिछले जवाब हलफनामों को रजिस्ट्री द्वारा स्वीकार नहीं किया गया और न ही रिकॉर्ड में लिया गया। माननीय राष्ट्रीय हरित अधिकरण के समक्ष इसकी गहन जाँच चल रही है। जिस हेतु स्पष्ट प्रतियाँ साझा करने व मौखिक रूप से उठाए गये 01 लगाय 05 बिन्दुओं जो पत्र में उल्लेखित हैं पर नियमानुसार जाँच कर सुस्पष्ट आख्या उपलब्ध कराये जाने हेतु निर्देश दिये गये हैं।

उक्त के अनुपालन में इस कार्यालय के पत्र संख्या-799/सी0ए0/2025-26 दिनांक 07 मई, 2026 द्वारा जिला पर्यटन विकास अधिकारी नैनीताल, अधिशासी अधिकारी नगर पालिका रामनगर, अपर मुख्य अधिकारी, जिला पंचायत रामनगर, अधिशासी अभियन्ता निर्माण शाखा, उत्तराखण्ड पेयजल निगम रामनगर, अधिशासी अभियन्ता सिंचाई खण्ड रामनगर, अधिशासी अभियन्ता जल संस्थान रामनगर, क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड हल्द्वानी, सर्वे नायब तहसीलदार रामनगर को संयुक्त स्थलीय निरीक्षण कर पत्र में उल्लेखित बिन्दुओं की गहनता से नियमानुसार जाँचकर आवश्यक कार्यवाही किये निर्देशित किया गया।

तदक्रम में जिला पर्यटन विकास अधिकारी नैनीताल, अधिशासी, अपर मुख्य अधिकारी, जिला पंचायत रामनगर, अधिशासी अभियन्ता निर्माण शाखा, उत्तराखण्ड पेयजल निगम रामनगर, अधिशासी अभियन्ता सिंचाई खण्ड रामनगर, अधिशासी अभियन्ता जल संस्थान रामनगर, क्षेत्रीय अधिकारी, उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड हल्द्वानी, सर्वे नायब तहसीलदार रामनगर द्वारा दिनांक 11/05/2026 को संयुक्त निरीक्षण कर संयुक्त निरीक्षण आख्या उपलब्ध करायी गयी।

अतः उपरोक्तानुसार संयुक्त निरीक्षण आख्या एतदसह मूल में संलग्न कर सेवा में सादर प्रेषित।

संलग्नक:-उपरोक्तानुसार।

भवदीय,

(गोपाल सिंह चौहान)

उपजिलाधिकारी,

रामनगर।

प्रतिलिपि:- 1. प्रमुख सचिव, महोदय, न्याय उत्तराखण्ड शासन देहरादून को सादर सूचनार्थ प्रेषित।
2. जिलाधिकारी महोदय नैनीताल सादर सूचनार्थ प्रेषित।



उपजिलाधिकारी,
रामनगर।

निरीक्षण आख्या

मा० राष्ट्रीय हरित अधिकरण, नई दिल्ली में मूल आवेदन संख्या-171/2026 याचि गंयक गुप्ता बनाम उत्तराखण्ड राज्य एवं अन्य के संबंध में पैनल अधिवक्ता महोदय चेंबर नं० 17 न्यू लॉयर चेंबर, शीतालवाड ब्लॉक सुप्रीम कोर्ट ऑफ इण्डिया द्वारा अवगत कराया गया है, कि फाइलिंग के लिये भेजे गये पिछले जवाब हलफनामों को रजिस्ट्री द्वारा स्वीकार नहीं किया गया और न ही रिकॉर्ड में लिया गया। मा० राष्ट्रीय हरित अधिकरण के समक्ष इसकी गहन जांच चल रही है। जिस हेतु स्पष्ट प्रतियां साझा करने व मौखिक रूप से उठाए गये 01 लगायत 05 बिन्दुओं जो पत्र में उल्लेखित हैं पर नियमानुसार जांच कर सुस्पष्ट आख्या उपलब्ध कराये जाने हेतु निर्देश दिये गये हैं, के कम में कार्यालय उपजिलाधिकारी रामनगर, जिला-नैनीताल के पत्र संख्या 799-सी०ए०/2025-26 दिनांक 07 मई 2026 के द्वारा उक्त प्रकरण (होटल ए०बी०एन० सरोवर पोर्टरिको रिजोर्ट डिकुली रामनगर) के संबंध में समिति गठित की गयी। गठित समिति द्वारा दिनांक 11.05.2026 को मौके पर उपस्थिति होकर स्थलीय निरीक्षण कर प्रकरण से संबंधित तथ्यों की जांच की गयी। जांच आख्या प्रस्तरवार निम्नवत है:-

राजस्व विभाग तहसील-रामनगर

ग्राम-डिकुली, परगना भावरकोटा तहसील-रामनगर जिला-नैनीताल सन् फसली 1403 से 1408 के खाता-खतौनी संख्या 48 के खसरा नं० 284 मि० रक्बा 0.324 है०, खसरा नं० 290 मि० रक्बा 0.049 है० तथा खाता संख्या 85 के खसरा संख्या 291 मि० रक्बा 0.227 है० भूमि अभिनिक कलैक्शन प्रा० लि० द्वारा डायरेक्टर अभिनव अग्रवाल पुत्र योगेश मोहन गुप्ता निवासी 175-साकेंत मेरठ, उत्तर प्रदेश के नाम वर्ग 1 (क) संक्रमणीय अधिकार वाले भूमिबर के रूप में दर्ज अभिलेख है।

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड हल्द्वानी, जल संस्थान रामनगर एवं सिंचाई विभाग रामनगर

बिन्दु संख्या-1 रिसोर्ट की परिसंपत्ति के अंदर एक 30 के०एल०डी० क्षमता का एस०टी०पी० एवं 3 के०एल०डी० क्षमता का ई०टी०पी० सुचारु रूप से संचालित है, जोकि MBBR (Moving Bed Biofilm Reactor) पर आधारित है। रिसोर्ट को उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड से जल/वायु सहमति 31.03.2030 तक प्राप्त है। स्थलीय निरीक्षण के दौरान इकाई के एस०टी०पी० व ई०टी०पी० के अंतिम उत्प्लावक से जल नमूना एकत्रित कर विश्लेषण हेतु राज्य प्रदूषण नियंत्रण बोर्ड को भेजा गया है। रिसोर्ट से अशुद्धिकृत जल उत्प्लावक को कहीं पर भी पास के नहर/नाला/नदी में नहीं डाला जा रहा है। एस०टी०पी० के शुद्धिकृत जल को 40 मीटर दूर रिसोर्ट परिसर में बने सोक पिट टैंक में डाला जा रहा है। रिसोर्ट परिसर में बोरवैल स्थापित नहीं पाया गया, रिसोर्ट में जल आपूर्ति हेतु उत्तराखण्ड जल संस्थान व उत्तराखण्ड सिंचाई विभाग से कनेक्शन लिया गया है। जबकि व्यवसायिक कार्य हेतु सिंचाई खण्ड रामनगर की डिकुली नहर से पम्प द्वारा पानी लिफ्ट करने की अनुमति प्राप्त की गयी है।

सिंचाई विभाग रामनगर।

बिन्दु संख्या-2 होटल ए०बी०एन० सरोवर पोर्टरिको रिजोर्ट की परिसंपत्ति की दायी तरफ दक्षिण दिशा में होटल की ओर एक नाला जो 90 मीटर ओपन एवं 30 मीटर होटल की बाउंड्री के अंदर है, जो वर्तमान में सूखा है। नाले की औसत चौड़ाई 2.5 मीटर है। परिसंपत्ति के मध्य 40 मीटर लंबाई में नहर स्थित है, जो नाले के नीचे से कास करती है, नहर में पानी का प्रभाव सुचारु रूप से हो रहा है, होटल के पास बहने वाली सिंचाई नहर एवं नाले में किसी प्रकार का गंदा पानी नहीं डाला जा रहा है और न ही होटल द्वारा किसी प्रकार का ठोस अपशिष्ट नहर में डाला जा रहा है। रिसोर्ट से कोसी नदी की दूरी कहीं-कहीं 60 मीटर तथा कहीं-कहीं 80 मीटर तक है।



जिला पंचायत विभाग नैनीताल।

बिन्दु संख्या-3 होटल ए0बी0एन0 सरोवर पोर्टरिको रिजोर्ट की परिसम्पत्ति में गीले कूड़े (खाद्य पदार्थ) को अलग डस्टबिन में रखा गया है तथा सूखा कूड़ा जैसे पानी की खाली बोतल, चिप्स के रैपर, गार्वेज बैग आदि सामग्री को अलग डस्टबिन में रखा गया है। जिसके लिए अन्यत्र गार्वेज रूम बनाया गया है। उक्त समस्त कूड़े को एकत्रित कर वेस्ट वैरियर सोसायटी हिम्मतपुर डोटियाल रामनगर द्वारा कॉम्पेक्टर में निस्तारित किया जाता है। जिसका अनुबंध पत्र/MOU (Partnership between Zila Panchayat Nainital and Waste Warriors Society to Strengthen operations at MRF Himmatpur Dotiyal Gram Panchayat) के मध्य दिनांक 01.04.2026 को हुआ है। होटल में ठोस अपशिष्ट प्रबंधन नियम-2016 एवं प्लास्टिक वेस्ट प्रबंधन नियम-2016 का अनुपालन उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड के द्वारा प्रदत्त सी0सी0ए0 (Consolidated Consent & Authorization) के अनुरूप है। जिसकी वैधता 31.03.2030 तक है।

उत्तराखण्ड प्रदूषण नियंत्रण बोर्ड हल्द्वानी

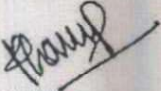
बिन्दु संख्या-4 होटल में दो ऐकोस्टिक युक्त डी0जी0 सेट स्थापित है, जिनकी क्षमता 380 के0वी0ए0 एवं 125 के0वी0ए0 है, संलग्न चिमनी बोर्ड मानको के अनुरूप प्रायी गयी। होटल द्वारा मान्यता प्राप्त लेब से डी0जी0 सेट का ध्वनि अनुश्रवण किया गया, जो बोर्ड मानको के अनुरूप है।

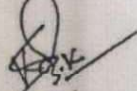
सिंचाई विभाग रामनगर

बिन्दु संख्या-5 होटल के में सिंचाई नहर 44 मीटर लंबाई में पूर्व से ही स्थित है, जिस पर किसी प्रकार का कोई अतिक्रमण नहीं पाया गया है।

अतः स्थलीय एवं अभिलेखीय प्रस्तरवार संयुक्त जाँच आख्या सेवा में सादर प्रेषित है।

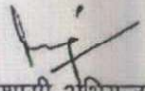
संलग्नक-यथोपरि

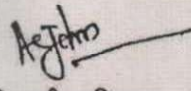

सर्वे लेखपाल
दिकुली

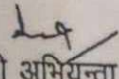

सर्वे कानूनगो
दिकुली

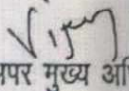

सर्वे नाथ तहसीलदार
रामनगर

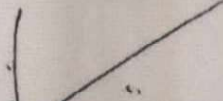

प्रतिनिधि क्षेत्रीय अधिकारी
प्रदूषण नियंत्रण बोर्ड हल्द्वानी


अधिशासी अभियन्ता
जल संस्थान रामनगर

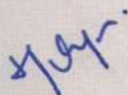

अधिशासी अभियन्ता
सिंचाई खण्ड रामनगर


अधिशासी अभियन्ता
पेयजल निगम रामनगर


अपर मुख्य अधिकारी
जिला पंचायत नैनीताल


जिला पर्यटन विकास अधिकारी
जसपद-नैनीताल





आदिशानुसार श्रीमान् सुगनातुं के बाद सं० ७४ के आदिशानुसार १८-५-०३/अनु
 श्रीमान् सं० अ० के आदिशानुसार २०-३-०३ के आदिशानुसार १८-५-०३/अनु
 के आदिशानुसार २४५, २५०, २५२ के मध्य स्थित ५ वि० पवित्रादी यान १८००
 वाग फिट भीम के आदिशानुसार नारायण दत्त पुत्र बाबा दत्त नि० गा० का नाम
 बगौरन कट वरि सुबारे दत्त सिंह पुत्र बाबा दत्त सिंह गुरुदत्त नि० सिंह पुत्र
 हरभजन सिंह निवासी गण बागपुट सिंह बागपुट नि० उद्योग नि० नाट का
 नाम बगौरन के नामा रखने के उद्देश्य से १८/५-०३ १८-५-०३
 २२-५-०३ २२-५-०३

[illegible]

Tham 35421.24C

क्रमशः 3 पर Shammy

क्रमा
तीनी
मांक
रख्या

परगना भाणको

तहसील रामनगर जिला नैनीताल सन

फसलों से १४०३ फसलों तक

22

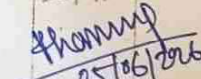
खेतदार का नाम पिलो को नाम और निवास स्थान

खेतदार द्वारा देय भातफल की कालातीन सालाना लगान

परिवर्तन सम्बन्धी आज्ञाओं का सारांश, उनकी संख्या तथा दिनांक, आज्ञा देने वाले अधिकारी का पद जो रजिस्ट्रार कानूनगो या निर्विवाद उत्तरीयता तथा सैन्य मण्डल के पट्टे के मामले में सुपरवाइजर कानूनगो द्वारा साक्षीकृत हुए।

सं	सं फसली	सं फसली	सं फसली	सं फसली	सं फसली	सं फसली
1	2	3	4	5	6	7
8	9	10	11	12	13	14
15	16	17	18	19	20	21
22	23	24	25	26	27	28
29	30	31	32	33	34	35
36	37	38	39	40	41	42
43	44	45	46	47	48	49
50	51	52	53	54	55	56
57	58	59	60	61	62	63
64	65	66	67	68	69	70
71	72	73	74	75	76	77
78	79	80	81	82	83	84
85	86	87	88	89	90	91
92	93	94	95	96	97	98
99	100	101	102	103	104	105

नोट: नकल मुताबिक असल के हैं, मैनुअल मुताबिक नकल जारी की गयी,


 विकास चन्द्र
 सर्व लेखपाल

नोट: नकल मुद्राधिक जसल के ई, मूल अल मुद्राधिक नकल जारी के गयी

थानुप
05/06/2016
विकास चन्द्र
सर्वे लेखपाल



PRETIUM SOLTECH
B-67, SECOND FLOOR
SECTOR-10, NOIDA
GSTIN/UIN 09AGJP0032111122
State Name: Uttar Pradesh, Code: UP
E-Mail: info@pretiumsoltech.com
Consignee (Ship to)
ADHNIK COLLECTIONS PRIVATE LIMITED
Village - Dhikuli Tehsil - Ramnagar, Nainital
The Wild Crest Resort, Corbett, Nainital
GSTIN/UIN 05AAAYCA0431C121
State Name: Uttarakhand, Code: 06
Buyer (Bill to)
ADHNIK COLLECTIONS PRIVATE LIMITED
KHASA NO 204,200,201, NH 309,
The Wild Crest Resort, Corbett, Nainital
GSTIN/UIN : 05AAAYCA0431C121
State Name : Uttarakhand, Code : 06

TAX INVOICE

(ORIGINAL FOR RECEIPT)

Invoice No. PS/057/2023-24
Delivery Date 4/11/2023
Invoice Date 27-Jan-24
Invoice No. & Date. PS/057/2023-24 dt. 27-Jan-24
Buyer's Order No.
Dispatch Date No.
Dispatched through
Bill of Lading/LTR-RTS No.
Terms of Delivery
e-Way Bill No. 411407180355
Date of Payment
Other References
Date
Delivery Note No.
Destination
Motor Vehicle No. HL01AA7364

Sl No	Description of Goods and Services	HSN SAC	Quantity	Rate	per	Amount
1	PSTP-30+FFT+TWST 30KLD STI with Filter Feed tank and Treated water tank and all electro mechanical items	04212100	1 Set	14,98,800.00	Set	14,98,800.00
	Installation and Commissioning Inclusive Output IOST					2,69,784.00
Total						1 Set ₹ 17,68,584.00

Amount Chargeable (in words)

INR Seventeen Lakh Sixty Eight Thousand Five Hundred Eighty Four Only

Taxable Value	Rate	IOST Amount	Total Tax Amount
14,98,800.00	18%	2,69,784.00	2,69,784.00
Total: 14,98,800.00		2,69,784.00	2,69,784.00

Tax Amount (in words) - INR Two Lakh Sixty Nine Thousand Seven Hundred Eighty Four Only

Company's Bank Details

Bank Name : IDFC FIRST BANK

A/c No. : 10128046290

Branch & IFS Code: Noida sector 12 Branch & IDFI00020124

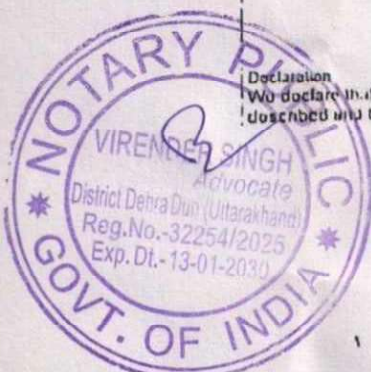
for PRETIUM SOLTECH

Declaration
I/We declare that this invoice shows the actual price of the goods
described and that all particulars are true and correct.

SUBJECT TO CIVILIAN JURISDICTION

This is a Computer Generated Invoice

Authorized Signatory



Handwritten signature/initials.

TAX INVOICE

(ORIGINAL FOR RECIPIENT)

WANDTECH INDIA PRIVATE LIMITED
 Plot No: 1 FIRST FLOOR GALI NO 1, D C ENCLAVE
 FARIDABAD CITY, FARIDABAD
 GSTIN/UIN : 06AADCW8082E1Z7
 State Name : Haryana, Code : 06

Invoice No.	e-Way Bill No.	Dated
WPL/048/24-25	331901377833	14-Dec-24
Delivery Note	Mode of Payment	
Reference No. & Date.	Other References	
Buyer's Order No.	Dated	
Dispatch Doc No.	Delivery Note Date	
Dispatched through	Destination	
Bill of Lading/LR-RR No.	Motor Vehicle No.	
	DL01LW8915	
Terms of Delivery		

Consignee (Ship to)

ABHINIK COLLECTIONS PVT. LTD.
 KHASRA NO. 284, POST OFFICE-DHIKULI
 RAMNAGAR, NAINITAL
 GSTIN/UIN : 05AAYCA0431C1Z1
 State Name : Uttarakhand, Code : 05

Buyer (Bill to)

ABHINIK COLLECTIONS PVT. LTD.
 KHASRA NO. 284, POST OFFICE-DHIKULI
 RAMNAGAR, NAINITAL
 GSTIN/UIN : 05AAYCA0431C1Z1
 State Name : Uttarakhand, Code : 05

SI No	Description of Goods	HSN/SAC	Quantity	Rate	per	Disc. %	Amount
1	ETP Plant 3KLD	842121	1 SET	1,65,000.00	SET		1,65,000.00
	OUTPUT IGST						29,700.00
Total			1 SET				1,94,700.00

Amount Chargeable (in words)

INR One Lakh Ninety Four Thousand Seven Hundred Only

HSN/SAC	Taxable Value	IGST Rate	IGST Amount	Total Tax Amount
842121	1,65,000.00	18%	29,700.00	29,700.00
Total	1,65,000.00		29,700.00	29,700.00

Tax Amount (in words) : INR Twenty Nine Thousand Seven Hundred Only

Company's Bank Details

A/c Holder's Name: WANDTECH INDIA PRIVATE LIMITED

Bank Name : ICICI BANK LIMITED

A/c No. : 347505500183

Branch & IFS Code: SANT NAGAR BRANCH & ICIC0003475

for WANDTECH INDIA PRIVATE LIMITED

Declaration

We declare that this invoice shows the actual price of the goods described and that all particulars are true and correct.

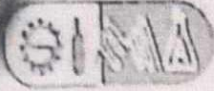
Authorized Signatory

SUBJECT TO FARIDABAD JURISDICTION

This is a Computer Generated Invoice



Signature



SIMA LABS
Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.
(GOVT. APPROVED TESTING LABORATORY)

Address : A-107, Mayapuri Industrial Area,
Ph. B, New Delhi - 110064
Phone : +91 (011) 43054199
Email : reports@simalabs.com
GRI No : U74800DL19000110011705
Website : www.simalabs.net | www.simalabs.com



TEST REPORT

ULR : TC1122026200007888F

Party Code : A/UIC/2023
Issued to : ABN Sarovar Portico

REPORT NO. : SE0416003226/M
*Customer Ref.No. : NS

Khasra No. 284, 290, 291, NH-309, Jim Corbett
Dhikuli, Ramnagar, Nainital (Uttarakhand)-244715

*Reference Date : NS
Date of Sampling : 15/04/2026
Date of Received : 16/04/2026
Date of Issue : 24/04/2026
Start Date of Analysis : 16/04/2026
Date of Completion : 24/04/2026
Environmental Condition : 25±2°C, RH50±15%
Sample Condition : OK
*Sample Qty. : 1 Ltr.
SOP/Sampling Plan : SIMA/ENV/SOP/024
Test Method Deviation : NA
Sample Collection : Sample Collected By Our
Rep. Mr. Ashwan Kr.

*Sample Name : Effluent Water (STP-Inlet)

RESULTS OF ANALYSIS

Reference : EP Act Standards

Sample Description : One Effluent water sample from Inlet of STP was collected by us on 15/04/2026

S.No.	Test Parameters	Units	Results	Method
Chemical Parameter				
1	pH	NA	7.20	IS:3025 (P-11)
2	Total Suspended Solids	mg/L	40	IS:3025 (P-17)
3	Chemical Oxygen Demand	mg/L	204	IS:3025 (P-58)
4	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	30	IS:3025 (P-44)
5	Oil & Grease	mg/L	<3	IS:3025 (P-39)
6	Total Phosphate	mg/L	5.2	IS:3025 (P-31)
7	Dissolved Oxygen (as DO)	mg/L	0.73	IS:3025 (P-38)
Microbiological Contaminants				
8	Faecal Coliform	MPN/100 ml	3100	APHA, 24th Edition, 9221B&E:2023



Anshul Gupta
Reviewed By

Pratibha Rawat
Tech. Manager Micro

Authorized Signatory

Divakar Jha
G.M Technical Environment

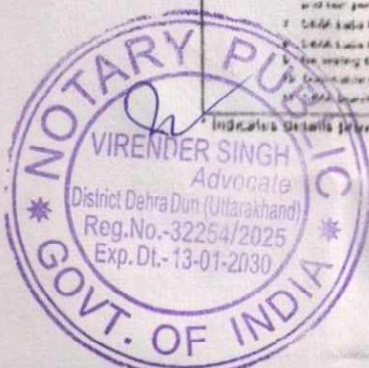
Remarks:

- This Test Report is valid only for the tested sample & applicable parameters. Extension of products is neither intended nor implied.
- Validity of sampling is limited by the method used only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only.
- This Test Report is not to be reproduced without written or printed permission from SIMA Labs Pvt. Ltd.
- The Test Report generated for legal or regulatory purposes shall be valid only if it is signed and stamped by the authorized signatory of SIMA Labs Pvt. Ltd.
- The parameters of Sample & Test data will be destroyed after one year, for sample samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and for pharmaceutical samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.
- SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photograph, forged and/or partially presented test reports.
- SIMA Labs Pvt. Ltd. will not be responsible for any damage or loss of any data arising or any sample received by SIMA Labs Pvt. Ltd.
- The testing charges will be applicable in case the results are retestable.
- Customer's copy will be issued for the positive test.
- SIMA Labs Pvt. Ltd. is not responsible for the results of the test.

Indicates Details provided by the customer

Page 1 of 2

VS




SIMA LABS

 Sophisticated Industrial Materials
 Analytic Lab. Pvt. Ltd.

(PVT) APPROVED BY THE LABORATORY

 Address : A-37, Mayapuri Industrial Area,
 P.O. New Delhi - 110054

Phone : (011) 43254359

Email : report@simalabs.com

GRI No : 112457581 1563817631763

Website : www.simalabs.com | www.simalabs.in



TC 11229

TEST REPORT

Party Code : AUK/2023

HA - Not Applicable

Note : Customer asked for the above tests only.

 ULR : TC1122026200007888F
 REPORT NO. : SED416003226/1

--- End of Test Report ---



Anshul Gupta

Reviewed By

Pratibha Rawat

Tech. Manager Micro

Authorized Signatory

Divakar Jha

G.M Technical Environment

Remark: 1. This Test Report is not valid without a signed receipt. 2. The results are valid only for the sample tested sample & applicable parameters. Unavailability of products is the user's responsibility. 3. Liability of laboratory is limited to the information provided only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only. 4. This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd. 5. This Test Report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd. 6. The samples of Drugs & Cosmetics will be destroyed after one year. Potentially harmful (Drugs & Cosmetics) will be destroyed after 7 days and non-potentially harmful will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified. 7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports. 8. SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd. 9. The testing charges will be applicable to the test results are reproducible. 10. Original test copy will be issued on chargesable basis. 11. SIMA Labs Pvt. Ltd. is not responsible for the authenticity of the results provided by the customer.	Page: 2 of 2 VS
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sgh



SIMA LABS 82

Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORY)

Address : A-11, Haryana Industrial Estate,

Ph. B. Healdia - 110004

Phone : 011-26114301, 26114302

Email : enquiry@simalabs.com

GRI No. : Haryana Government GRI/2015

Website : www.simalabs.com



TEST REPORT

Party Code : AUK/2023
Issued to : ABN Sarovar PoricoKhasra No. 284, 290, 291, NH-309, Jim Corbett
Dhikuli, Ramnagar, Nainital (Uttarakhand)-244716

*Sample Name : Effluent Water (STP-Outlet)

ULR : IG11220020111111111111

REPORT NO. : 51111111111111111111

*Customer Ref No. : 111

*Reference Date : 11/11/2023

Date of Sampling : 11/11/2023

Date of Receipt : 11/11/2023

Date of Issue : 11/11/2023

Start Date of Analysis : 11/11/2023

Date of Completion : 11/11/2023

Environmental Condition : 11/11/2023

Sample Condition : OK

*Sample Qty. : 1 Ltr.

SOP/Sampling Plan : SIMA/ENV/SOP/024

Test Method Deviation : NA

Sample Collection : Sample Collected By Our
Rep. Mr. Ashwani Kr.

RESULTS OF ANALYSIS

Reference : EP Act Standards

Sample Description : One Effluent water sample from outlet of STP was collected by us on 15/04/2025

S.No.	Test Parameters	Units	Results	Limits	Method
Chemical Parameter					
1	pH	NA	7.68	5.5 to 9.0	IS:3025 (P-11)
2	Total Suspended Solids	mg/L	12	100 Max.	IS:3025 (P-17)
3	Chemical Oxygen Demand	mg/L	36	250 Max.	IS:3025 (P-58)
4	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	6	30 Max.	IS:3025 (P-44)
5	Oil & Grease	mg/L	<3	10 Max.	IS:3025 (P-39)
6	Total Phosphate	mg/L	0.84	5.0	IS:3025 (P-31)
7	Dissolved Oxygen (as DO)	mg/L	7.4	NA	IS:3025 (P-38)
Microbiological Contaminants					
8	Faecal Coliform	MPN/100 ml	34	NA	APHA, 24th Edition, 9221BSE-2023



Anshul Gupta

Reviewed By

Pratibha Rawat

Tech. Manager Micro

Authorized Signatory

Divakar Jha

G.M Technical Environment

Remarks: 1. This Test Report is not valid without a Test Report

2. Test Results listed refer only to the sample tested sample & applicable parameters. Endorsement of products is neither offered nor implied.

3. Liability of Laboratory is limited to the analytical amount only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only.

4. This Test Report is not to be reproduced wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.

5. The Test Report shall not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.

6. The sample(s) of Drugs & Cosmetics will be destroyed after one year. For other samples (Other than Drugs & Cosmetics) will be destroyed after 7 days.

7. The sample(s) of other samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.

8. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopy, forged and/or part-whole presented test reports.

9. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopy, forged and/or part-whole presented test reports.

10. The testing of samples will be done as per the policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.

11. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopy, forged and/or part-whole presented test reports.

Indicates details provided by this customer

Page: 1 of 2

VS



Signature



SIMA LABS 83

Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORIES)

Address : A-377, Mayapuri Industrial Area,
Phase-II, New Delhi - 110064
Phone : + (011) (011) 43854300
Email : reports@simalab.com
CIN No : U74999DL1900PTC031785
Website : www.simalab.net | www.simalab.com



TEST REPORT

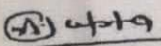
Party Code : AUK/22023
NA - Not Applicable

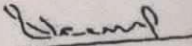
ULR : TC1122026200007887F

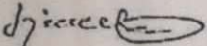
REPORT NO. : SE0418003328/N

Note - Customer asked for the above tests only. The above tested parameters meets the requirement of EP Act Standard.
--- End of Test Report ---




Anshul Gupta
Reviewed By


Pratibha Rawat
Tech. Manager Micro

Authorized Signatory

Diwakar Jha
G.M Technical Environment

Remarks: 1. This Test Report is not valid without a hologram.

2. The results listed refer only to the above tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
3. Liability of Laboratory is limited to the involved amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
4. This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.
5. The Test Report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.
6. The sample(s) of Drugs & Cosmetics will be destroyed after one year, Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non-perishable samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.
7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports.
8. SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
9. The testing charges will be applicable in case the results are reproducible.
10. Duplicate copy will be issued on chargeable basis.
11. SIMA Labs Pvt. Ltd. is a Sophisticated Industrial Materials Analytic

Page : 2 of 2
VS



Indicates details provided by the customer



**SIMA LABS**Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.

ISO/IEC APPROVED TESTING LABORATORY

Address : A-37, Mayapuri Industrial Area

Phase New Delhi - 110064

Phone : +91 (11) 43554370

Email : report@simalabs.com

CIN No : U74900DL1950PT0001765

Website : www.simalabs.net | www.simalabs.com

**TEST REPORT**

ULR : TC1122026200007225F

Party Code

: A/UK/22023

*Issued to

ABN Sarovar Porico

Khasra No. 284, 290, 291, NH-309, Jim Corbett

Dhikuli, Ramnagar, Nainital (Uttarakhand)-244715

REPORT NO.

: SE0415003025/N

*Customer Ref.No

: NS

*Reference Date

: NS

Date of Sampling

: 15/04/2025

Date of Received

: 16/04/2025

Date of Issue

: 24/04/2025

Start Date of Analysis

: 16/04/2025

Date of Completion

: 24/04/2025

Environmental Condition

: 25±2°C, RH50±15%

Sample Condition

: OK

*Sample Qty.

: 1 Ltr.

SOP/Sampling Plan

: SIMA/ENV/SOP/024

Test Method Deviation

: NA

Sample Collection

: Sample Collected By Our
Rep. Mr. Ashwani Kr.

*Sample Name

: Effluent Water (ETP-Inlet)

RESULTS OF ANALYSIS

Reference : EP Act Standards

Sample Description : One Effluent water sample from Inlet of ETP was collected by us on 15/04/2025

S.No.	Test Parameters	Units	Results	Method
Chemical Parameter				
1.	pH	NA	7.18	IS:3325 (P-11)
2.	Total Suspended Solids	mg/L	16	IS:3325 (P-17)
3.	Total Dissolved Solids	mg/L	509	IS:3325 (P-15)
4.	Chemical Oxygen Demand	mg/L	172	IS:3325 (P-55)
5.	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	25	IS:3325 (P-44)
5.	Oil & Grease	mg/L	<3	IS:3325 (P-39)

NA - Not Applicable

Note : Customer asked for the above tests only.

— End of Test Report —



Anshul Gupta

Reviewed By

Authorized Signatory

Diwakar Jha

GJM Technical Environment

Remarks : 1. This Test Report is valid only without a signature.

2. This Test Report is valid only for the above tested sample & applicable parameters. Endorsement of products is neither intended nor implied.

3. Issuance of Test Report is limited to the specified amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.

4. This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.

5. The Test Report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.

6. The samples, if Drugs & Cosmetics will be destroyed after one year. Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non-perishable samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.

7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopies, forged and/or partially preserved test reports.

8. SIMA Labs Pvt. Ltd. will ensure an effective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.

9. Any change in the test results will be applicable in case the results are reproducible.

10. Subsequent copy will be issued on chargeable basis.

11. SIMA Labs Pvt. Ltd. is a Sophisticated Industrial Materials Analytic

Adv. Indicates details provided by the Customer

Page 1 of 1

VS



Scan for authentication of Report





TEST REPORT

ULR : TC1122026200007085F

Party Code : A/UK/22023
Issued to : ABN Sarovar Portico

REPORT NO. : SE0416003126/N
Customer Ref.No. : NS

Khasra No. 284, 290, 291, NH-309, Jlm Corbell
Dhikuli, Ramnagar, Nainital (Uttarakhand)-244716

Reference Date : NS
Date of Sampling : 15/04/2026
Date of Received : 16/04/2026
Date of Issue : 24/04/2026
Start Date of Analysis : 16/04/2026
Date of Completion : 24/04/2026

Sample Name : Effluent Water (ETP-Outlet)

Environmental Condition : 25±2°C, RH50±15%
Sample Condition : OK
Sample Qty. : 1 Ltr.

SOP/Sampling Plan : SIMA/ENV/SOP/024
Test Method Deviation : NA

Sample Collection : Sample Collected By Our
Rep. Mr. Ashwani Kr.

RESULTS OF ANALYSIS

Reference : EP Act Standards

Sample Description : One Effluent water sample from outlet of ETP was collected by us on 15/04/2026

S.No.	Test Parameters	Units	Results	Limits	Method
Chemical Parameter					
1	pH	NA	7.64	5.5 to 9.0	IS:3025 (P-11)
2	Total Suspended Solids	mg/L	5	100 Max.	IS:3025 (P-17)
3	Total Dissolved Solids	mg/L	980	NA	IS:3025 (P-16)
4	Chemical Oxygen Demand	mg/L	32	250 Max.	IS:3025 (P-56)
5	Biochemical Oxygen Demand (3 days at 27°C)	mg/L	4	30 Max.	IS:3025 (P-44)
6	Oil & Grease	mg/L	<3	10 Max.	IS:3025 (P-39)

NA - Not Applicable

Note :- Customer asked for the above tests only. The above tested parameters meet the requirement of EP Act Standard.

--- End of Test Report ---



Anshul Gupta
Reviewed By

Authorized Signatory

Divakar Jha

Divakar Jha

G.M Technical Environment

- Remarks:
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Page : 1 of 1

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उत्तराखण्ड जल संस्थान

प्राप्तकर्ता का पता : डा. अशोक कुमार शर्मा ए नूनिट ऑफ़ / अभिनव कलेकशन प्राइवेट लिमिटेड

२८ विष्णुपति गणपत

क्रमांक	संस्था का नाम	कलेक्शन सेंटर	Ramnagar Rural
समावेशित संख्या	RN00RAR02R32L014641517	मांग संख्या	dk-167
दिन संख्या	2026/1/RN00RAR02R32L014641517	पोर्टल कार्यसम्पादन आई डी	UJS250326134836430
रकम संख्या	ONPYCHD539E1FMP9JS	भुगतान राशि	1867.00
भुगतान तिथि	25/03/2026	कार्य सम्पादन स्थिति	Success

नोट- यह खाता बैंक से अनुरोध प्राप्त होने पर ही खोल्यो

Visit us at <http://uks.gov.in>



gghh.

$$\frac{1}{2} = \frac{1}{2} = \frac{1}{2}$$

कृष्ण नंदन कृष्ण शंकर / भौतिक कलेकन माइवेड निनिट

$$\frac{1}{2} \frac{1}{2}$$

नोट-जुहूँ से मैंने इनका ज्ञान होने पर ही रखा है।

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8/2/20

कार्यालय अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर
(नैनीताल)

दिनांक 30.09.2023, पत्तली, 2024

पत्रांक - 346 / सिंचाई/आई-02/

विषय - व्यवसायिक कार्य हेतु विद्युती नहर से पाप द्वारा पानी लिपट करने की अनुमति के सम्बन्ध में।

सूचित, एजोडिका रिसोर्ट, ग्राम व पो-विद्युती, रामनगर, (नैनीताल)

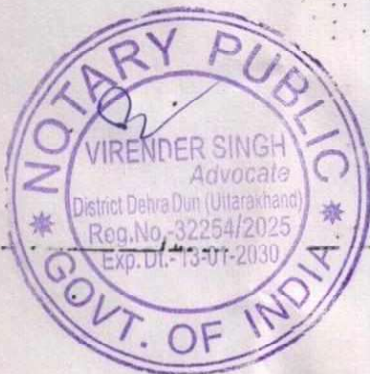
उपरोक्त विपक्ष आपके प्रार्थना पत्र दिनांक 13.09.2023 के क्रम में सूचित करना है कि नहर विद्युती के नोका किंमत 3.070 में स्थित होटल हेतु कई एजोडिका रिसोर्ट, ग्राम व पो-विद्युती, नहर में व्यवसायिक प्रयोजन हेतु पम्प द्वारा एक इंच अर्थात् 0.125 एमएम पानी लिपट करने की अनुमति शासनादेश सं०-2875/11-2015-07(01)/2013 दिनांक 19.12.2016 के अनुसार अनुमति निम्न शर्तों के साथ एतद्वारा प्रदान की जाती है:-

- व्यवसायिक प्रयोजन हेतु वर्तमान पानी की दर 2.5 लाख ब्यूलेक प्रतिवर्ष की दर के आधार पर 31250.00 (द्वितीय हजार दो सौ पचास रुपये मात्र) प्रतिवर्ष आपको कार्यालय में जमा करना होगा एवं शासनादेशानुसार पानी की दर में प्रत्येक वर्ष माह अप्रैल से 10 प्रतिशत की वृद्धि होगी।
- अभिव्यक्त समय-समय पर व्यवसायिक प्रयोजन हेतु पानी की दर में यदातदा होने पर बढ़ी दर के अनुसार भुगतान करना होगा।
- नहर से स्वीकृत डिस्चार्ज से अधिक पानी लिपट करने पर प्रचलित वर्तमान दर के अनुसार अतिरिक्त शुल्क दोगुनी पर पर आपसे प्रचलित किया जायेगा।
- नहर में पानी की उपलब्धता के आधार पर ही पम्प द्वारा पानी लिपट करने की अनुमति होगी अर्थात् नहर के टेल भाग तक पानी नहीं पहुँचने पर पम्प द्वारा पानी लिपट करने की अनुमति नहीं दी जायेगी। इसके लिए आपका कोई दावा मान्य नहीं होगा।
- नहर को अतिक्रमण, बाधित एवं प्रदूषित नहीं किया जायेगा जिसके लिये अधिशासी अभियन्ता, सिंचाई खण्ड, रामनगर के नाम रु०-10000.00 (दस हजार रुपये मात्र) का राष्ट्रीय वचन पत्र उभय-साधक जमा पत्र बन्धक के रूप में एक सप्ताह के अन्दर खण्ड में देना होगा जिसका सहायक अभियन्ता की संस्तुति के आधार पर ही अयमुक्त किया जायेगा।

अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर

पत्रांक - 346 / सिंचाई/आई-02/तदिनांक

- प्रार्थनापत्र सहायक अभियन्ता, तृतीय, सिंचाई खण्ड, रामनगर को उनके पत्रांक-346/
- सिंचाई विभाग, सिंचाई खण्ड, रामनगर।
- सिंचाई विभाग, सिंचाई खण्ड, रामनगर।

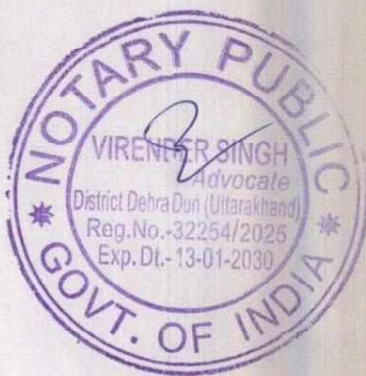


अधिशासी अभियन्ता
सिंचाई खण्ड, रामनगर

$2025 - 2026$ $\frac{1}{100}$ $31256 = 10$
 $2026 - 2027$ $\frac{1}{100}$ $31250 =$

= 100 से घाटी उठाई है कुल लम्बाई 62500 - 00 (मी) है
 (जोसह हजा पाँच की आठ)

१५/०५/२०२६
कैशियर
रिचार्ज्ड खाण्ड रायनाथ



8/9/5.

[illegible]

Date: 07/25/25

Consolidated Consent to Operate and Authorization hereinafter referred to as the CCA (Consolidated Consent & authorization) (Fresh/Renewal/Reapplication/Expansion) under Section-25 of the "Water (Prevention & Control of Pollution) Act, 1974" and under Section-21 of the "Air (Prevention & Control of Pollution) Act, 1981" and Authorization under "Rule-5" of the "The Hazardous and other Waste (Management and Transboundary Movement) Rules, 2016" notified under "Environment (Protection) Act, 1986" as applicable (to be Referred hereinafter as Water Act, Air Act and HW Rules respectively).

C.A. is hereby granted to M/s ABN Sarovar Purification (Formerly Wild Exotica (A Unit of Abhinik Collection Pvt. Ltd.) Vill-Dhikuli, Tehsil Rannigar, Dist-Nainital. Subject to the provisions of the Water Act, Air Act and HW Rules and the orders that may be made further and subject to following terms and conditions :

S. No	Last CCA or CTO		Present CCA (Fresh/ Renewal/ Reapplication/ Expansion/Amendment)	
	Product	Quantity (Per Month)	Product	Quantity (Per Month)
1.	Rooms	65	Rooms	65
3.	Restaurant	01	Restaurant	01

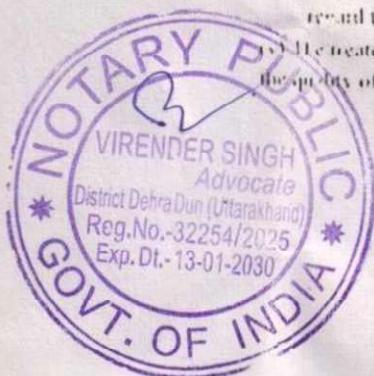
(i) The daily quantity of effluent generation/discharge (KLD):-

Trade Effluent Sewage	Last CCA or CTE NIL	Present CCA (Fresh) NIL
	25 KLD	25 KLD

(b) Trade Effluent Treatment and Disposal:.....Nil.....

(m) Sewage Treatment and disposal: The applicant shall provide comprehensive STP as is required with reference to influent quantity and quality. In case of stoppage of functioning of STP production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this STP regard to be dispatched immediately.

(v) The treated sewage shall be reuse in gardening and the same shall be maintained continuously so as to achieve the quality of the treated effluent to the following standards within five years from the date of notification.



sp. 4/4

S.No.			Standard
1	pH	5.5 to 9.0	6.5 to 9.0
2	BOD (mg/L)	Not more than 30	<30
3	TSS (mg/L)	Not more than 100	<100
4	Fecal Coliform (MPN/100ml)		<1000

3. Conditions under Air Act:-

- (i) The applicant shall use following fuel and install a comprehensive control system consisting of control equipment as is required with reference to generation of emissions and operate and maintain the same continuously so as to achieve the level of pollutants to the following standards

S. No	Stack attached with	Stack height (Mt)	Type of Fuel	Fuel Quantity KLD/MTD	Emission Control Equipment	Emission standards not to exceed
1.	DG Set (380 KVA)	5	HSD		Acoustic Enclosure with Stack	As Per E(P) Act
2.	DG Set (125 KVA)	2	HSD		Acoustic Enclosure with Stack	As Per E(P) Act

In case of stoppage of functioning of air pollution control equipment, production has to be stopped immediately and this Board has to be intimated by fax/phone/email with a report in this regard to be dispatched immediately.

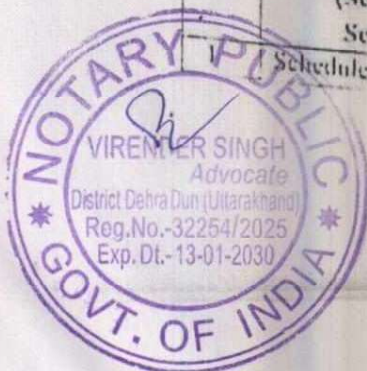
4. Noise from the D.G. Set and other source(s) should be controlled by providing an acoustic enclosure as is required for meeting the ambient noise standards for night and day time as prescribed for respective areas/zones (Industrial, Commercial, Residential, Silence) which are as follows:

Standards for Night Time in db(A) Leq	Industrial Area		Commercial Area		Residential Area		Silence Zone	
	Day time	Night time	Day time	Night time	Day time	Night time	Day time	Night time
	75	70	65	55	55	45	50	40

5. Conditions under HW Rules:-

- I. Number of authorization and date of issue :
- II. The Hotel Manager of M/s ABN Sarovar Portico (Formerly Wild Exotica (A Unit of Abhinik Collection Pvt. Ltd.) Vill-Dhikuli, Tehsil- Ramnagar, Dist- Nainital, is here by granted an authorization to operate a facility for collection and storage of Hazardous wastes.
- III. The authorization is granted to operate a facility for generation, collection and storage of hazardous wastes within factory premises for following category of wastes.
- IV. The authorization shall be in force for a period from upto 31.03.2030.
- V. The authorization is subject to the conditions stated below and such conditions as may be specified in the rules for the time being in force under Environment (Protection) Act, 1986.

S.No.	Category (Schedule-I & Schedule-II)	Quantity of Waste for which authorization is being issued (MTA)	Mode of Disposal
	Schedule-I 5.1	0.010	Recyclable



Signature

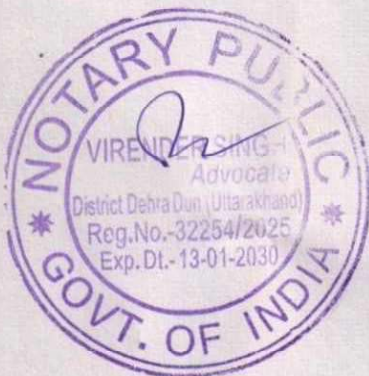
Terms and conditions of authorization:

- I The authorization shall comply with the provisions of the Environment (Protection) Act, 1986, and the rules made there under.
 - II The authorization and its renewal shall be produced for inspection at the request of an officer authorized by the SPCB/PCC.
 - III The person authorized shall not rent, lend, sell, transfer or otherwise transport the hazardous wastes without obtaining prior permission of the SPCB/PCC.
 - IV Any unauthorized changes in personnel, equipment as working conditions as mentioned in the application by the person authorized shall constitute a breach of his authorization.
 - V It is the duty of the authorized person to take prior permission of the SPCB/PCC to close down the facility.
 - VI An application for the renewal of an authorization shall be made as laid down under these rules.
 - VII Any other conditions for compliance as per the Guidelines issued by the MoEF or CPCB.
- 6 This CCA is valid only for Rooms- 65, Restaurant- 01.
7. Compulsory documents to be submitted by the Industry/Unit:-
- (i) Annual return in Form-4 and Waste Disposal Manifest in Form-10 under HW Rules and Third Party Audit Report.
 - (ii) Environment Statement in Form-V of Environment (Protection) Rules, 1986.
 - (iii) Quarterly compliance report of the CCA, photograph of STP/APCs/Waste Storage Area.
8. Unit has to apply for renewal of CCA well in advance of 60 days of expiry of this CCA.
9. Competent Authority reserves the right to change/modify/add any time any condition of this CCA.
10. Unit has to comply with the other general conditions as annexed herewith. Non compliance of any provision of this CCA and provisions of the Water Act, Air Act and HW Rules will results in legal action under the nforesaid Acts and Rules.

[Signature]
05/05/2015
Regional Officer

Copy to: Member Secretary, Uttarakhand Pollution Control Board, Dehradun for kind information please.

[Signature]
Regional Officer



[Signature]



Waste Warriors Society
 Friends Colony, Chorpani, Ramnagar
 Nainital Uttarakhand 244715

No. WW/COR/2026

Date: 17th April, 2026

To

General Manager
 ABN Sarovar Portico Hotel
 Dhikuli, Ramnagar, Nainital
 Uttarakhand - 244715

Subject: Initiation of Dry and Wet Waste Collection Services by Paryavaran Sakhis of Corbett with the support of Waste Warriors Society.

Dear Sir,

Waste Warriors Society sincerely acknowledges and appreciates the commitment shown by ABN Sarovar Portico Hotel, Dhikuli, Ramnagar (Nainital), Uttarakhand - 244715, towards promoting a cleaner and more sustainable environment.

We are pleased to inform you that the Paryavaran Sakhis of Corbett, with the support of Waste Warriors Society, Project Corbett, Chorpani, Ramnagar (Nainital), will be initiating the collection of dry and wet waste from your premises. The service commenced from 18th April 2026, subject to final operational readiness and mutual coordination.

The collected waste will be transported to the Material Recovery Facility (MRF) at Himmatpur Dotiyal, established by Zila Panchayat Nainital and operated by Waste Warriors Society, where waste will be systematically segregated and forwarded to authorized recyclers and processors for environmentally responsible management.

We thank you for choosing our services and for your commitment to responsible waste management. All operational aspects shall be governed as per the mutually agreed MoU / Agreement between both parties.

We look forward to working together towards maintaining a cleaner environment and promoting sustainable practices in the Corbett landscape.

Thank you for your cooperation.

Sincerely,

 Virender Singh
 General Manager
 Waste Warriors Society



Waste Warriors is registered under the Societies Registration Act 1860 (India) - Number 62/2018-2019
 Registered Address: 24 Pitam Road, Dalanwala, Dehradun, 248001
 Website: www.wastewarriors.org



सत्यमेव जयते



INDIA NON JUDICIAL Government of Uttarakhand

e-Stamp



IN-UK50503997959829Y

रवि राणा, निवासी
आईएस नं० 14/बप 2013-14
इलीस-रामनगर, जिला नैनीताल

₹100

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Certificate No. : IN-UK50503997959829Y
 Certificate Issued Date : 12-Mar-2026 11:26 AM
 Account Reference : NONACC (SV)/ uk1225204/ RAMNAGAR/ UK-NT
 Unique Doc. Reference : SUBIN-UKUK122520418373630000646Y
 Purchased by : WASTE WARRIORS SOCIETY RAMNAGAR
 Description of Document : Article 5 Agreement or Memorandum of an agreement
 Property Description : NA
 Consideration Price (Rs.) : 0
 (Zero)
 First Party : UPAR MUKHIYA ADHIKARI ZILA PANCHAYAT
 Second Party : WASTE WARRIORS SOCIETY RAMNAGAR
 Stamp Duty Paid By : WASTE WARRIORS SOCIETY RAMNAGAR
 Stamp Duty Amount (Rs.) : 100
 (One Hundred only)
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||अनुबंध पत्र||

यह MOU (Partnership between Zila Panchayat Nainital and Waste Warriors Society to strengthen operations at MRF Himmatpur Dotiyal Gram Panchayat अनुबंध पत्र) आज दिनांक 01.04.2026 से 03 वर्ष तक की अवधि हेतु अपर मुख्य अधिकारी जिन्हें इस MOU में प्रथम पक्ष तथा वेस्ट वारियर्स सरथा जिन्हें द्वितीय पक्ष कहा जायेगा, के मध्य जिला पंचायत, द्वारा स्थापित विकास खण्ड रामनगर के अन्तर्गत ग्राम पंचायत, हिममतपुर डोटियाल में स्थित प्लास्टिक कचरा प्रबंधन केंद्र (PWML) संचालन हेतु कार्यअवधि करते हुए पूर्व अनुबंध की शर्तों/प्रतिबंधों के अधीन निहित किया जाता है, जो दोनों पक्षों को मान्य होगा।

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SIMA LABS

Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.

(GOVT. APPROVED TESTING LABORATORIES)

Address : A-3/7, Mayapuri Industrial Area,
Phase-II, New Delhi - 110004
Phone : +(91)-(011) 43054300
Email : reports@simalab.com
CIN No : U74899DL1000PTC031706
Website : www.simalab.net | www.simalab.com



TEST REPORT

ULR : TC112202620000083F

Party Code : A/UK/22023
*Issued to : ABN Sarovar Portico

Khasra No. 284, 290, 291, NH-309, Jlm Corbett Dhikuli,
Ramnagar, Nainital (Uttarakhand)-244715.

*Sample Name : Noise Monitoring (D.G.)

REPORT NO. : SE0425002326/N
*Customer Ref.No. : NS
*Reference Date : NS
Date of Sampling : 24/04/2026
Date of Received : 25/04/2026
Date of Issue : 27/04/2026
Start Date of Analysis : 25/04/2026
Date of Completion : 27/04/2026
Environmental Condition : 25±2°C, RH50±15%
Sample Condition : OK
*Sample Qty. : NS
SOP/Sampling Plan : SIMA/ENV/SOP/025
Test Method Deviation : NA
Sample Collection : Sample Collected By Us

RESULTS OF ANALYSIS

Reference : EP Act Standard/IS:4708

Sample Description: D.G. Noise level from different points of M/S ABN Sarovar Portico was monitored by us on 24/04/2026

S.No.	Location of Sampling Point	Exposure Time	Avg. Instant Value dB(A)	Permissible Limit dB(A) (Max.)
1.	When D.G. Set (125 KVA) ON :-	-	-	-
2.	Noise level while canopy door open	11:10 AM to 11:20 AM	100.0	-
3.	Noise level while canopy door closed & at a distance of 1.0 meter	-	73.8	-
4.	Insertion Loss	-	26.2	Minimum Loss of Insertion 25.0

The above mentioned parameters meets the specification of EP Act Standard.

— End of Test Report —



Neeraj Singh Adhikari
Neeraj Singh Adhikari
Reviewed By

Authorized Signatory

Diwakar Jha

Diwakar Jha

G.M Technical Environment

Remarks: 1. This Test Report is not valid without a signature.
2. The Results listed refer only to the above tested sample & applicable parameters. Endorsement of products is neither intended nor implied.
3. Liability of Laboratory is limited to the licensed amount only. Any dispute arising out of this report shall be subject to Delhi Jurisdiction only.
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Page: 1 of 1

VS



Sign for Accreditation & Scope



SPM

**SIMA LABS⁹⁶****Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.**

(GOVT. APPROVED TESTING LABORATORIES)

Address : A-3/7, Mayapuri Industrial Area,
Ph-II, New Delhi - 110064

Phone : +(011)-(011) 43054300

Email : reports@simalab.com

CIN No : U74899DL1000PTC031785

Website : www.simalab.net | www.simalab.com



TC-11220

**TEST REPORT**

ULR : TC1122026200008084F

Party Code

: A/UK/22023

*Issued to

ABN Sarovar Portico

Khasra No. 284, 290, 291, NH-309, Jlm Corbett Dhkull,
Ramnagar, Nainital (Uttarakhand)-244715.

*Sample Name

: Noise Monitoring (D.G.)

REPORT NO.

: SE0425002426/N

*Customer Ref.No.

: NS

*Reference Date

: NS

Date of Sampling

: 24/04/2026

Date of Received

: 25/04/2026

Date of Issue

: 27/04/2026

Start Date of Analysis

: 25/04/2026

Date of Completion

: 27/04/2026

Environmental Condition

: 25±2°C, RH50±15%

Sample Condition

: OK

*Sample Qty.

: NS

SOP/Sampling Plan

: SIMA/ENV/SOP/025

Test Method Deviation

: NA

Sample Collection

: Sample Collected By Us

RESULTS OF ANALYSIS

Reference : EP Act Standard/IS:4759

Sample Description: D.G. Noise level from different points of M/S ABN Sarovar Portico was monitored by us on 24/04/2026

S.No.	Location of Sampling Point	Exposure Time	Avg. Instant Value dB(A)	Permissible Limit dB(A) (Max.)
1.	When D.G. Set (380 KVA) ON :-	-	-	-
2.	Noise level while canopy door open	10:50 AM to 11:00 AM	100.5	-
3.	Noise level while canopy door closed & at a distance of 1.0 meter	-	74.1	-
4.	Insertion Loss	-	26.4	Minimum Loss of Insertion 25.0

The above mentioned parameters meets the specification of EP Act Standard.

--- End of Test Report ---



Neeraj Singh Adhikari

Reviewed By

Authorized Signatory

Diwakar Jha

G.M Technical Environment

- Remarks: 1. This Test Report is not valid without a hologram.
2. The test results refer only to the above tested sample & applicable parameters. Endorsement of products is neither inferred nor implied.
3. Liability of laboratory is limited to the invoiced amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
4. This test report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.
5. The test report should not be used wholly or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.
6. The samples of Drugs & Cosmetics will be destroyed after one year, Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days.
7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopied, forged and/or partially presented test reports.
8. SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
9. No testing charges will be applicable in case the results are reproducible.
10. Duplicate copy will be issued on chargeable basis.
11. SIMA stands for Sophisticated Industrial Materials Analytic

Indicates details provided by the customer

Page: 1 of 1

VS



Scan for any violations & Report



		Distribution Business Unit Cummins Field Service Report Pal Jay Power Solutions Private Limited (Formerly Known As Cummins Sales & Service Private Limited)		Dealership Branch : PAL JAY POWER - Rudrapur Single Point Contact No.: 918191001840 Customer.care email ID			
Service Order Type : Paid Service		Sub Type : B-Check		Service Order Number : SON-PJ-RU-2628-03222		FSR No : FSR-SA-6465625	
Customer Name : ABHINIK COLLECTION PVT LTD		Contact Person Name : Yashvant		Designation : Manager		Contact No : 9258296056	
Customer Address : A/C Sarovar Portico Dhikuli, Ramnagar, Ramnagar, Uttarakhand, India, 244715				Customer Primary Email Id : ce.spj@abhjolts.in		Customer Secondary Email Id :	
ESN : 62647352	Gen/Equip Model : 6BTAAS.9G3	Alternator Sr. No :	Equip Sr. No : NA	Current Hours : 479.00	Cumulative Hours : 479.00	Component Hours :	
Engine Model :	OEM : Jakson	Avg. Monthly Running Hrs :		Last B Check done at Hrs & Date : 05-05-2025 Last C Check done at Hrs & Date : Last D Check done at Hrs & Date : Air Cleaner element replaced Hrs & Date : Battery replaced at Hrs & Date : Coolant replaced at Hrs & Date :			
kVA Rating : 125	Branch Code : NA	Employee Number : NA					
Digital Failure Code :	Brand and Grade of Lube Oil used : PB7800+			Type of Coolant Used : Eg Battery Make : Exide Model : NA Battery Sr No. : NA			
Controller Type : PS0500				Coolant Concentration Level : 0.60			
Engine Performance Parameters				Service Request Details			
Low Idle RPM		Low Idle Pressure		Response to Service Request		Date/Time	
High Idle RPM	1500	High Idle pressure	499.00 499.00	PM/Failure Date		03-01-2026 3:14:00 PM	
Full Load RPM	1500 RPM	Full Load pressure	475.00 475.00	Failure Reported on		03-01-2026 3:15:43 PM	
Coolant Temp (Degree/C)	70.00	Lube Oil Temp (Degree/C)	67.00 67.00	Customer Requested on		03-01-2026 4:00:00 PM	
Cranking Voltage	9.00 Volts			Attended on		3-1-2026 3:37:48 PM	
Parameters for Generator Set		Parameters for Other applications		Diagnosis Completed on			
Voltage(AC)	415	Frequency (HZ)	50.00	Drilling Speed (Rpm)		Required Material Received on	
Current (Ac/Ampere)	35 35	Load(KW)		Gear Speed (Rpm)		Actual Resolution Date	
Stray Voltage(DC volts)		Ripple Voltage (AC volts)		Power Factor			
Customer Complaint : B check							
Inspection/Observation and Work Done in Brief : Attended the engine at customer site and the 2 fuel filter oil filter air filter fan belt tensions belt fuel tank hose oil replaced coolant check hose pipe check and the started the engine on load all parameters found normal							
Problem Resolution/Solution : Attended the engine at customer site and the 2 fuel filter oil filter air filter fan belt tensions belt coolant check hose pipe check and the started the engine on load all parameters found normal							
Recommendation/Suggestion : Coolant							
Customer Observation Date : 05-01-2026							
Problem Status : Closed							
Customer's Remarks : NA				Responsibility (If Status is Open) :			
				Customer Experience : Satisfied			
Service Representative's Name :		Munish all		Customer Representative's Name : Yashvant			
Cummins ID No:	15110460LAC	Service Rep Signature and Date : 05-01-2026 04:49:07 PM		Customer Signature and Date : 05-01-2026 04:48:47 PM			
Promotion ID No:	1440646						



spj

B/C/D Check		Level Leakage Condition		Check/Adjust		Condition-Clean		Alternator	
Replaced		Engine Oil	Replaced	Battery	Checked OK	Radiator/H E	Checked OK	Blow Clean	Checked OK
Replaced		Coolant	Checked OK	Charger	Checked OK	Canopy/ Base	Checked OK	Panel	Checked OK
Checked OK		Exhaust	Checked OK	Starter	Checked OK	Breather Hose	Checked OK	Earthing	Checked OK
Checked OK		Hoses	Checked OK	Acuator	Checked OK	Aircleaner	Checked OK	Cables	Checked OK
		Gaskets	Checked OK	Sensors/ Trans	Checked OK	Fan Drive	Checked OK	Breaker	Checked OK
Replaced				Harress	Checked OK	Belts	Checked OK		
Checked OK				Controller	Checked OK	Tensioner	Checked OK		
Checked OK				Emergency Stop	Checked OK	Turbo-	Checked OK		
				Mounings-	Checked OK				

Escalation Matrix

Dealership:		Cummins:		
Designation	Contact No.	Function	Designation:	Contact No.
Service Adviser	91 8191001683	Customer Support	Channel Service Manager	91 9129990122
Service Manager	91 9076900235	Customer Support	Area Service Manager	91 9891799305
Service Head	91 8826890300	Customer Support	Zonal Service Head-North	91 9911966325
		Customer Support		
I AM CUMMINS. YOU CAN DEPEND ON ME.			Our Goal : Zero Engine Down	



Handwritten signature/initials.



**Distribution Business Unit
Cummins Field Service Report
Pal Jay Power Solutions Private Limited**

**Dealership Branch : PAL JAY POWER
Hub: 000000
Single Point Contact No: 010101001040
Customer care email ID**



Service Order Type : Performance Check		Sub Type : NEPI B-Check		Service Order Number : SON PJ-RU-2020-00314		Call No : 010101001040		Date : 02/05/2025							
Customer Name : AIRINIK COLLECTION PVT LTD			Contact Person Name : Mr. Dinesh chandra joshi			Designation : Chief Engineer			Contact No : 02901200050						
Customer Address : DHIKULI				Email Id : c.s.s.p.s@paljaypower.in				Email Id 2 :							
ESN : 25490070		Gen/Equip Model :		Alternator Sr. No : N24C106500		Equip Sr. No :		Current Hours : 71.00		Cumulative Hours : 71.00		Component Hours :			
Engine Model : QSN14-G2		OEM : Jakson		Avg. Monthly Running Hrs :		Last B Check done at Hrs & Date : Last D Check done at Hrs & Date : Air Cleaner element replaced Hrs & Date : Battery replaced at Hrs & Date : Coolant replaced at Hrs & Date :									
kVA Rating : 380		Branch Code :		Employee Number :											
Digital Failure Code :		Brand and Grade of Lube Oil used : VCL premium Blue 7800+				Type of Coolant Used : G Battery Make : Cummins Model : Battery Sr No. :									
DG Set : Auto				Controller Type : Pao002				Coolant Concentration Level :							
Engine Performance Parameters						Service Request Details									
Low Idle RPM				Low Idle Pressure				Response to Service Request		Date/Time					
High Idle RPM		1500		High Idle pressure		304.00 KPa		Failure Date							
Full Load RPM		1500 RPM		Full Load pressure		270.00 KPa		Failure Reported on							
Coolant Temp (Degree/C)		81.00		Lube Oil Temp (Degree/C)				Customer Requested on		01-05-2025 10:00:00 AM					
Cranking Voltage		19.00 Volts						Attended on		1-5-2025 10:01:54 AM					
Parameters for Generator Set				Parameters for Other applications				Diagnosis Completed on				03-05-2025			
Voltage(AC)		415		Frequency (HZ)		50.00		Drilling Speed (Rpm)				Required Material Received on			
Current (Ac/Ampere)				Load(KW)				Gear Speed (Rpm)				Actual Resolution Date		3-5-2025 10:54:44 AM	
Stray Voltage(DC volts)				Ripple Voltage (AC volts)				Power Factor							
Customer Complaint : NEPI B check															
Inspection/Observation and Work Done In Brief : NEPI B check maintenance done															
Problem Resolution/Solution : Attended the DG set for NEPI B check maintenance. Drained lube oil changed lube oil filter fuel filter and clean air filter. Check all Hoses and belts found normal. Check and add coolant in radiator. Fill VCL premium Blue 7800+ lube oil. Started the DG set and check all the running parameters no load found normal. DG set running normally.															
Recommendation/Suggestion : Extended warranty															
Customer Observation Date :															
Problem Status : Closed						Responsibility (If Status is Open) :									
Customer's Remarks:						Customer Experience : Satisfied									
Service Representative's Name :				Kallash Chand Sharma				Customer Representative's Name:				Mr. Dinesh chandra joshi			
Cummin's ID No:		15115807LAC		Service Rep Signature and Date : 03-05-2025 10:55:20 AM				Customer Signature and Date : 02-05-2025 05:14:15 PM							
Promotion ID No:		1454633		Kallash				NO IMAGE AVAILABLE		[Signature]					

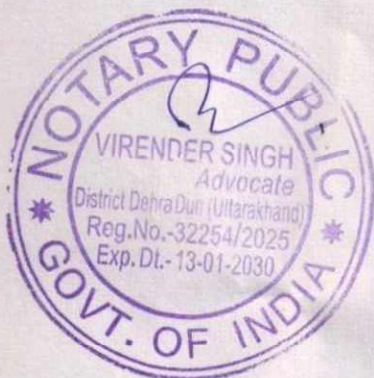


[Handwritten signature]

B/C/D Check		Level Leakage Condition		Check/Adjust		Condition-Clean		Alternator	
Filters	Replaced	Engine Oil	Replaced	Battery	Checked OK	Radiator/H E	Clean	Blow Clean	Check
Oil Filter	Replaced	Coolant	Corrected	Charger	Checked OK	Canopy/ Base	Clean	Panel	Check
Coolant Filter	N/A	Exhaust	Checked OK	Starter	Checked OK	Breather Hose	Clean	Earthing	Check
Coolant	Corrected	Hoses	Checked OK	Alternator		Air cleaner	Checked OK	Cables	Check
Lub Oil		Gaskets	Checked OK	Sensors/ Trans	Checked	Fan Drive	Ok	Breaker	Check
Air Filter	Checked OK			Harass	Checked OK	Belts	Ok		
Fuel Pump	Checked OK			Controller	Checked OK	Tensioner	Check		
Injector	Checked OK			Emergency Stop	Checked OK	Turbo-	Check		
				Mountings-	Check				

Escalation Matrix

Dealership:		Cummins:		
*Designation	Contact No.	Function	Designation:	Contact No.
Service Advisor	91 8191001883	Customer Support	Channel Service Manager	91 9129990122
Service Manager	91 9076900236	Customer Support	Area Service Manager	91 9891799305
Service Head	91 8826890300	Customer Support	Zonal Service Head-North	91 9911968325
		Customer Support		
I AM CUMMINS, YOU CAN DEPEND ON ME.			Our Goal : Zero Engine Down	



Signature

Payment QR



Tax Invoice

Original Tax Invoice



Pal Jay Power Solutions Private Limited (Formerly Known As Cummins Sales & Service Private Limited)
(Authorized Dealer For Cummins India Limited)
Address :
24, NAINITAL ROAD, AVAS VIKAS COLONI, Rudrapur, Uttarakhand, Pin Code- 263153
Phone : 918191001640
Fax :
Email : parts.ut@csepl.in
CIN : U29190DL2012PTC230162
GSTIN : 05AAECC6820H1ZV
PAN No : AAEC6820H
Statutory Tax Info :

Invoice No :	APJRU2627000012	Payment Mode :	
Invoice Date :	25-04-2026	Payment Due Date :	
Customer PO Ref. No :	ADVANCE PAYMENT / 24-04-2026	Supplier Code :	9
Customer PO Date :	24-04-2026		
Sale Order No:	SO-PJ-RU-2627-00128		
Sale Order Date	25-04-2026		
ESN No.	62847352		
ESN Model :	6BTAA5.9G3		

E Way Bill :

IRN Number : ea465e2129e4b517a475007fba6a02906bf69514fc214b8423e64295373a55af

Shipping Instructions

Customer Bill to	Customer Ship to	Customer Details	eInvoice QR Code
ASHINIK COLLECTIONS PRIVATE LIMITED The Wild Crest Resort UTTARAKHAND, KHASA NO. 254,290,291, NH 309, Corbett, Ram Nagar Nainital,244715 Uttarakhand, GSTIN : 05AAAYCA0431C1Z1 Bill To State : Uttarakhand State Code : 05 Place of Supply : Uttarakhand	ASHINIK COLLECTIONS PRIVATE LIMITED The Wild Crest Resort UTTARAKHAND, KHASA NO. 254,290,291, NH 309, Corbett, Ram Nagar Nainital,244715 Uttarakhand, GSTIN : Ship to State : Uttarakhand State Code :	PAN Number AAYCA0431C Customer ID ACR#945704 Contact Name DINESH JOSHI Contact Number 8375588580 Email Id finance.spjc@abnhotels.in Account Alias	

Item Details

Sl No	Item Name	Customer Item Ref No	Item Description	HSN SAC	Qty	UoM	Unit Price (Rs)	Total Amt	Net Taxable Amt	CST Tax Amt	SGST Tax Amt	Total Invoice Amount
1	CRANE HOIST		ANNUAL MAINTENANCE CHARGES	881719	1.00	Each	15500.00	15500.00	15500.00	1424.00 (9.20%)	1424.00 (9.20%)	18448.00



Authorized Signatory

Declaration :

Terms and Conditions

1. Please ensure to use Cummins Genuine spare parts & recommended oils during all services of your engine.
2. Prices are ex-works dealership.
3. Prices are subject to change without any prior notice. (a) Prices ruling on the date of supply will be changed.
4. Warranty: As per Cummins norms.
5. Payment -100% Advance along with the order.
6. Marine insurance policy no as 2002/160560471/00/000.
7. Interest @18 % p.a. will be payable extra on delayed payments as per agreed terms & conditions.
8. Please pay to the authorized company's employee against receipt only. We would not be liable for any payment made without receipt.
9. Cummins sales & Service is registered under MSME. Registration No. is DL10E0010400.
10. We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an invoice in terms of the provisions of the said sub-rule.
11. GST Remarks-Tax payable on Reverse Charge: NO
12. Registered office: DPT009, Prime Tower, F-79-80, Okhla Industrial Area, Phase-I, New Delhi-110020
13. Corporate Office: B-69, Sector-63, Gautam Budh Nagar, Noida, UP, Pin Code-201301
14. Note:- Our Warehouse address has changed to Plot-B, No-92, Sector-67, Gautam Budh Nagar, Noida (UP) Pin Code-201301. Please place the orders to new address only.
15. Bank Details- HDFC Bank, Okhla Phase-II, A/C No: 03370310000092, IFSC Code: HDFC0000337, Account Type: Current Account
16. With effect from 21st April, 2025 CUMMINS SALES & SERVICE PVT LTD. is renamed as PAL JAY POWER SOLUTIONS PRIVATE LIMITED

Taxes	Amount
Total Base Amt	15,600.00
Total Discount Amt	0.00
Total Taxable Amt	15,600.00
IGST Tax Amt	0.00
CGST Tax Amt	1,404.00
SGST Tax Amt	1,404.00
Tcs Amt	0.00
Total Tax Amt	2,808.00
Round Off	0.00
Total Amt	18,408.00

Amount in words : Eighteen Thousand Four Hundred Eight Rupees Only

Additional Remarks

PAYMENT ADVANCE RECD. UNDER SURAKSHA (VISIT - 04 NOS.) (AMC PERIOD 24/04/2026 TO 23/04/2027) ESN - 62847352 MODEL - 6BTAA5.9-G3. KVA - 125 MAHESH

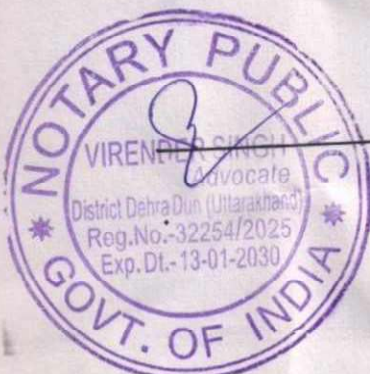
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Customer/Receiver Signature

Authorized Signatory

Printed By :Sanjeev Saxena

Printed Date :25-04-2026



Authorized Signatory

Payment QR



Tax Invoice

Original Tax Invoice



Pal Jay Power Solutions Private
Limited (Formerly Known As
Cummins Sales & Service
Private Limited)
(Authorized Dealer For Cummins
India Limited)
Address :
24, NAINITAL ROAD, AVAS
VIKAS COLONI, Rudrapur,
Uttarakhand, Pin Code- 263153
Phone : 918191001840
Fax :
Email : parts.ut@csspl.in
CIN : U29190DL2012PTC230162
GSTIN : 05AAECC6820H1ZW
PAN No : AAECC6820H
Statutory Tax Info :

Invoice No :	OPJRU2620001304	Payment Mode :	
Invoice Date :	07-11-2025	Payment Due Date :	
Customer PO Ref. No :	AS PER LOI / 16-10-2025	Supplier Code :	0
Customer PO Date :	16-10-2025		
Sale Order No:	SO-PJ-RU-2626-01360		
Sale Order Date	07-11-2025		
ESN No.	25490070 25490070		
ESN Model :			

E Way Bill :

IRN Number : 29db928cc5bc76ce3165565284f6f1d308db5a2043b3cc36871752b8054a748d

Shipping Instructions

Customer Bill to	Customer Ship to	Customer Details	eInvoice QR Code
ASHINIK COLLECTION PVT LTD A/C Sarover Portico UTTARAKHAND, Dhikuli, Distt. Nainital Ramnagar, 244715 Uttarakhand, India GSTIN : 05AAYCA0431C1Z1 Bill To State : Uttarakhand State Code : 05 Place of Supply : Uttarakhand	ASHINIK COLLECTION PVT LTD A/C Sarover Portico UTTARAKHAND, Dhikuli, Distt. Nainital Ramnagar, 244715 Uttarakhand, India GSTIN : Ship to State : Uttarakhand State Code :	PAN Number Customer ID Contact Name Contact Number Email Id Account Alias	

Item Details

Sl.No	Item Name	Customer Description	Item Description	HSN/SAC	Qty	Unit	Unit Price (Rs.)	Total Amt	Net Taxable Amt	CGST Tax Amt	SGST Tax Amt	Total Invoice Amount
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Authorized Signatory



141631.00	141631.00	141631.00	12746.79 (9.00%)	12746.79 (9.00%)	167124.58
141631.00	141631.00	141631.00	12746.79	12746.79	167125.00

Declaration:

Terms and Conditions

- Please ensure to use Cummins Genuine spare parts & recommended oils during all services of your engine.
- Prices are ex-works dealership.
- Prices are subject to change without any prior notice. (a) Prices ruling on the date of supply will be charged.
- Warranty: As per Cummins norms.
- Payment - 100% Advance along with the order.
- Marine Insurance policy no as 2002/160560471/00/000.
- Interest @ 18 % p.a. will be payable extra on delayed payments as per agreed terms & conditions.
- Please pay in the authorized company's employee against receipt only. We would not be liable for any payment made without receipt.
- Cummins sales & Service is registered under MSME, Registration No. is DL10E0010400.
- We hereby declare that though our aggregate turnover in any preceding financial year from 2017-18 onwards is more than the aggregate turnover notified under sub-rule (4) of rule 48, we are not required to prepare an Invoice in terms of the provisions of the said sub-rule.
- GST Remarks-Tax payable on Reverse Charge: NO
- Registered office: DPT000, Prime Tower, F-70-B0, Okhla Industrial Area, Phase-I, New Delhi-110020
- Corporate Office: B-80, Sector-63, Gautam Budh Nagar, Noida, UP, Pin Code-201301
- Note:- Our Warehouse address has changed to Plot-B, No-92, Sector-67, Gautam Budh Nagar, Noida (UP) Pin Code-201301. Please place the orders to new address only.
- Bank Details- HDFC Bank, Okhla Phase-II, A/C No: 03370310000092, IFSC Code: HDFC0000337, Account Type: Current Account
- With effect from 21st April, 2025 CUMMINS SALES & SERVICE PVT LTD. is renamed as PAL JAY POWER SOLUTIONS PRIVATE LIMITED

Taxes	Amount
Total Base Amt	141,631.00
Total Discount Amt	0.00
Total Taxable Amt	141,631.00
IGST Tax Amt	0.00
CGST Tax Amt	12,746.79
SGST Tax Amt	12,746.79
Tcs Amt	0.00
Total Tax Amt	25,493.58
Round Off	0.42
Total Amt	167,125.00

Amount in words : One Lakh Sixty Seven Thousand One Hundred and Twenty Five Rupees Only

Additional Remarks

PAYMENT ADVANCE RECD./ CREDIT APPROVED BY MAIL / 07-11-2025 EXTEND WARRANTY PERIOD 05/12/2025 TO 04/12/2028 ESN - 25490070 MODEL - QSN14-G2 KVA - 380

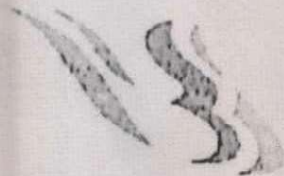
Cummins Logo is the registered trademark of Cummins Inc. USA and the Authorized Dealer/ Distributor is permitted to use the name "Cummins" and "Cummins Logo" under the Dealership/ Distributorship Agreement executed with Cummins India Limited on Principal to Principal basis.	Pro-authenticated for Pal Jay Power Solutions Private Limited (Formerly Known As Cummins Sales & Service Private Limited)	For Pal Jay Power Solutions Private Limited (Formerly Known As Cummins Sales & Service Private Limited)
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Customer/Receiver Signature

Authorized Signatory

Authorized Signatory



Uttarakhand
Simply Heaven!

Uttarakhand Tourism Development Board
Department of Tourism, Government Of Uttarakhand

Certificate of Registration

This is to certify that

M/s. Abn Sarovar Portico Formaty Wild Exotica Resort A Unit Of Abhinik Collection Pvt :ld

Owner/Partner Name Abhinav Agarwal

Total Registered Room(s) 65

Address Dhikuli - Ramnagar, Nainital

Has been registered as per **Uttarakhand Tourism and Travel Trade Registration Rules-2014 (amendment 2016)** under the category

Hotel, Motel/ Road Side Facilities, Resort, Guest/Tourist Rest House

Generated On 15-06-2024

Printed On 15-06-2024

Certificate No. **UTTUNAINITAL/01-2023/008149** -



[Signature]
District Tourism Development Officer
Uttarakhand Tourism Development Board
Zila Paryatan Vikas Board

Authenticity of the certificate may be verified on www.uttarakhandtourism.gov.in

Pt. Deendayal Upadhaya Paryatan Bhawan Near ONGC Helipad, Garhi Cantt
Dehradun-248001 (Uttarakhand)



SIMA LABS
Sophisticated Industrial Materials
Analytic Labs Pvt. Ltd.
(GOVT APPROVED TESTING LABORATORIES)

Address : A-3/7, Mayapuri Industrial Area,
Ph-II, New Delhi - 110064
Phone : +(91)-(011) 43854300
Email : reports@simalab.com
CIN No : U74899DL1988PTC031765
Website : www.simalab.nol | www.simalab.com



TEST REPORT

Party Code : A/UK/22023
*Issued to : ABN Sarovar Porico

ULR : TC1122026200008083F

REPORT NO. : SE0425002326/N
*Customer Ref.No. : NS

Khasra No. 264, 290, 291, NH-309, Jlm Corbett Dhikuli,
Ramnagar, Nainital (Uttarakhand)-244715.

*Reference Date : NS
Date of Sampling : 24/04/2026
Date of Received : 25/04/2026
Date of Issue : 27/04/2026
Start Date of Analysis : 25/04/2026
Date of Completion : 27/04/2026
Environmental Condition : 25±2°C, RH50±15%
Sample Condition : OK
*Sample Qty. : NS
SOP/Sampling Plan : SIMA/ENV/SOP/025
Test Method Deviation : NA
Sample Collection : Sample Collected By Us

*Sample Name : Noise Monitoring (D.G.)

RESULTS OF ANALYSIS

Reference : EP Act Standard/IS:4758

Sample Description: D.G. Noise level from different points of M/S ABN Sarovar Porico was monitored by us on 24/04/2026

S.No.	Location of Sampling Point	Exposure Time	Avg. Instant Value dB(A)	Permissible Limit dB(A) (Max.)
1.	When D.G. Set (125 KVA) ON :-	-	-	-
2.	Noise level while canopy door open	11:10 AM to 11:20 AM	100.0	-
3.	Noise level while canopy door closed & at a distance of 1.0 meter	-	73.8	-
4.	Insertion Loss	-	26.2	Minimum Loss of Insertion 25.0

The above mentioned parameters meets the specification of EP Act Standard.

— End of Test Report —



Neeraj Singh
Neeraj Singh Adhikari
Reviewed By

Authorized Signatory
Dr. Arun Kumar
Dr. Arun Kumar
G.M Technical Environment

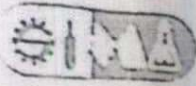


- Remarks:
1. This Test Report is not valid without following all
 2. The results noted refer only to the above tested sample & applicable parameters. Endorsement of products is neither intended nor issued
 3. Liability of laboratory is limited to the specified amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only
 4. This Test Report is not to be reproduced wholly or in part as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.
 5. This Test Report should not be used as a sole or in part in any advertising media without written permission from SIMA Labs Pvt. Ltd.
 6. The sampling of Drugs & Cosmetics will be destroyed after one year. For other samples (Other than Drugs & Cosmetics) will be destroyed after 7 days
 7. SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any pre-assessed, forged and/or partially presented test reports
 8. SIMA Labs Pvt. Ltd. will accept no responsibility for any policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
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specimen



SIMA LABS
Sophisticated Industrial Materials
Analytical Labs Pvt. Ltd.
ISO 9001:2015 CERTIFIED LABORATORY

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Email: reports@simalabs.com
CIN No: U74901DL1999PTC031715
Website: www.simalabs.net | www.simalabs.com



TEST REPORT

Party Code : AUK00023
Issued to : AEN Sarovar Porico

ULR : TC1122026200008084F

REPORT NO. : SE0425002426/N
*Customer Ref No : NS
*Reference Date : NS
Date of Sampling : 24/04/2025
Date of Received : 25/04/2025
Date of Issue : 27/04/2025
Start Date of Analysis : 25/04/2025
Date of Completion : 27/04/2025
Environmental Condition : 25±2°C RH50±15%
Sample Condition : OK
*Sample Qty. : NS
SOP/Sampling Plan : SIMA/ENV/SOP.025
Test Method Deviation : NA
Sample Collection : Sample Collected By Us

*Sample Name : Noise Monitoring (D.G.)

*Plant No. 224, 250, 251, NH-309, Jm. Catted Chkuli,
Rampur, Noida (Uttarakhand-201715)

RESULTS OF ANALYSIS

Reference : EP Act Standard 15:4753

Sample Description: D.G. Noise level from different points of M/S AEN Sarovar Porico was monitored by us on 24/04/2025

S.No.	Location of Sampling Point	Exposure Time	Avg. Instant Value dB(A)	Permissible Limit dB(A) (Max.)
1	When D.G. Set (350 KW) ON :-	-	-	-
2	Noise level while canopy door open	10:30 AM to 11:00 AM	100.5	-
3	Noise level while canopy door closed & at a distance of 1.0 meter	-	74.1	-
4	Insertion Loss	-	26.4	Minimum Loss of Insertion 25.0

The above mentioned parameters meets the specification of EP Act Standard.

— End of Test Report —



[Signature]
Virender Singh Advakar
Reviewed By

Authorized Signatory

[Signature]

Dr. Waqar Isha

G.M. Technical Environment

Remarks: 1. This Test Report is valid for 12 months.

- The samples tested must refer to the scope listed sample & applicable parameters. Endorsement of products is neither intended nor implied.
- Issuance of this report is limited to the product amount only. Any dispute arising out of this report shall be subject to Delhi jurisdiction only.
- This Test Report shall not be reproduced, wholly or in part, as evidence in the Court of law without written permission from SIMA Labs Pvt. Ltd.
- The Test Report shall not be used, wholly or in part, in any advertising media without written permission from SIMA Labs Pvt. Ltd.
- The samples of Drugs & Cosmetics will be destroyed after one year. Perishable samples (Other than Drugs & Cosmetics) will be destroyed after 7 days and non-perishable samples will be destroyed after 30 days of the date of issue of Test Report or unless otherwise specified.
- SIMA Labs Pvt. Ltd. will not be held responsible for the authenticity of any photocopies, forged and/or partially presented test reports.
- SIMA Labs Pvt. Ltd. will ensure all corrective action as per our policy in case of any discrepancy in any sample tested by SIMA Labs Pvt. Ltd.
- Any changes and/or alterations in data the results are reproducible.
- Confidential data will be stored on our secure server.
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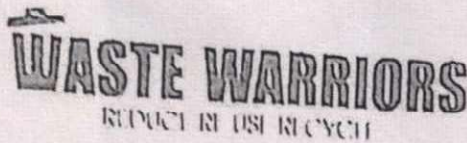
VS



For any Authentication of the report



[Handwritten signature]



Waste Warriors Society
Friends Colony, Chorpani, Ramnagar
Nainital, Uttarakhand 244715

No. 26/04/MWC/CO1

Date: 17th April, 2026

To,

General Manager
ABN Sarovar Portico Hotel
Dhikuli, Ramnagar, Nainital
Uttarakhand - 244715

Subject: Initiation of Dry and Wet Waste Collection Services by Paryavaran Sakhs of Corbett with the support of Waste Warriors Society.

Dear Sir,

Waste Warriors Society sincerely acknowledges and appreciates the commitment shown by ABN Sarovar Portico Hotel, Dhikuli, Ramnagar (Nainital), Uttarakhand - 244715, towards promoting a cleaner and more sustainable environment.

We are pleased to inform you that the Paryavaran Sakhs of Corbett, with the support of Waste Warriors Society, Project Corbett, Chorpani, Ramnagar (Nainital), will be initiating the collection of dry and wet waste from your premises. The service commenced from 18th April 2026, subject to final operational readiness and mutual coordination.

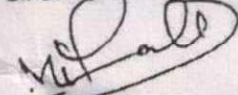
The collected waste will be transported to the Material Recovery Facility (MRF) at Himmatpur Dotiyal, established by Zila Panchayat Nainital and operated by Waste Warriors Society, where waste will be systematically segregated and forwarded to authorized recyclers and processors for environmentally responsible management.

We thank you for choosing our services and for your commitment to responsible waste management. All operational aspects shall be governed as per the mutually agreed MoU / Agreement between both parties.

We look forward to working together towards maintaining a cleaner environment and promoting sustainable practices in the Corbett landscape.

Thank you for your cooperation.

Sincerely,


Mitul Rawat
Project Manager
Waste Warriors Society



Waste Warriors is registered under the Societies Registration Act 1860 (India) - Number 62/2018-2019
Registered Address: 24 Pitam Road, Delanwala, Dehradun, 248001
Website: www.wastewarriors.org

glen,